RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA-FIFTH SESSION)

(16 February to 8/9 May, 1981)



LOK SABHA SECRETARIAT NEW DELHI

June 1981/Jyaistha 1903 (Saka)

PREFACE

This publication contains a brief resums of work done by Lok Sabha during the Fifth Session of Seventh Lok Sabha, 1981.

New Delhi;

AVTAR SINGH RIKHY,

June 2, 1981

Secretary.

Jyaistha 12, 1903 (Saka)

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RESUMÉ OF WORK DONE BY LOK SABHA DURING THE FIFTH SESSI ON OF SEVENTH LOK SABHA

FEBRUARY-MAY 1981

1. DURATION OF SESSION

Number of hours of sittings

. . . 380 hours and 30 minutes.

2 ADJOURNMENT MOTIONS

(i) Consent withheld

SI. Subject No.	Name of the Member	Date on which brought before the House	Time taken	Remarks
And the second s		-	н. м.	
I. Reported constitutional crisis in Assam following the adjournment sine-die of the Assam Legislative Assembly without passing the Appropriation (Vote on Account) Bill, and the Finance Bill and the Motion of Thanks on the Governor's Address.	Shri B.D. Singh, Shri Chitta Basu, Shri George Fernandes Shri Rajnath Sonkar Shastri, Shri Atal Bihari Vajpayee, Prof. Madhu Dandavate, Shri Ram Vilas Paswan and Shri R.K. Mhalgi	1-4-81 ,	1.55	Speaker withheld his consent to the moving of the motions.
2. Pailure of Government to protect the independence of the judiciary against increasing threat from the Executive as evidenced by the reported protest by the Chief Justice of India against circular issued by the Union Law Ministers asking Chief Justices of High Courts to obtain consent in writing from additional Judges to be transferred to any High Court.	Shri Suraj Bhan, Shri Krishna Chandra Halder, Shri Satish Agarwal, Shri Satyanarayan Jatiya., Shri Jyotirmoy Bosu, Shri Niren Ghosh, Prof. Madhu Dandava and Shri Mukunda Mandal		0.05	Dy. Speaker with- held his consent to the moving of the motions.
3. Reported failure of the Central Government to implement the Supreme Court decision regarding payment of Dearness Allowance and Bonus to L.I.C. Employees and having instead got made a reference to the Supreme Court for reconsideration.	Shri Chandrajit Yadav, Shrimati Geeta Mukherjee, Shri Ramavatar Shastri, Shri mati Pramila Dandavate, Shri Chitta Basu, Shri Jyotirmoy Bosu and Shri Ram Vilas Paswan	22-4-81	0.01	Do.

(ii) Admitted and discussed

Si. Subject No.	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time Taken
s. Death of eight persons and the illness of several persons, due to the consumption of illicit liquor in Delhi, the capital of our nation and the serious situation arising out of that.	hithadasan	19-2-1981	19-2-1981	Negatived ,	H. M. 3 ²⁵

Si. No.	Title of the Bill	Date of introduction	Date of I laying on the Table (in the case of Bills passed by Rajya Sabba)	Date of discussion Time taken in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
-	2	6	+	ĸ	9	, ,	&	6
T	1. The Victoria Memorial (Amendment) Bill, 1980 2. The Criminal Law (Amendment) Bill, 1980	17-11-80 (Earlier Session) 12-8-80 (Earlier Session)	: :	(Consideration and passing) 19-2-81 (Motion for extension of time for presentation of the Constitution of the Committee.	H . °	o n	ĸ	Passed, as amended. A motion for extension of time for presentation of the Report of the Joint Committee upto the first week of the Sixth Session, 1981
é ဂ	The Life Insurance Corporation (Amendment) Bill, 1981	23-2-81	:	65-3-81 6-3-81 9-3-81 (Consideration and passing)	5 9 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8	61	:	adopted. Passed.

					5		
Amendments made by Rajya Sabha agreed to by Lok Sabha.	Discussion on the motion for considera-	Pending.	Pending.	Passed, as amended.		Passod.	Passed.
:	:	:		80		:	
:	၈	15		\$		13	9
eg eg	\$			23		బెన	22 22
0	•			*		4	0 84
29-81 (Consideration of amendments made by Rajya Sabba)	6-5-81 (Consideration and passing)	:	:	22.4.81 24.4.81 27.4.81	29-4-01 29-4-81 (Consideration and passing)	18-9-81 19-3-81 (Consideration and passing)	29-4-81 30-4-81 4-5-81 (Consideration and passing).
27-2-81 (As returned by Rajya Sabha with amendments)	27-2-81					:	
24-11-80 (Karlier Session)	:	27-2-81	27-2-81	28-2-81		2-3-81	3-3-81
4. The Air (Prevention and Control of Pollution) Bill, 1981	5. The Salary, Allowances and Pension of Members of Parliament (Amendment, Bill, 1981, as passed by Rays Sabha	6. The Marriage Laws (Amendment) 27-2-81 Bill, 1981	7. The Food Corporations (Amend- 27-2-81 ment) Bill, 1981	8. The Finance Bill, 1981	((Ag. The Special Bearer Bonds (Im. s munities and Exemptions) Bill, 1981.	10. The Oil and Natural Gas Com- 3-3 mission (Amendment) Bill, 1981

*The motion for consideration of the Bill was discussed together with the Statutory Resolution secking disapproval of the Life Insurance Corp oration (Amendment) Ordinance, 1981.

- '	2	8	4	гO		9	7	•	6
ä	11. The Appropriation (Vote on Account) Bill, 1981	13-3-81	:	13-3-8t (Consideration and	H. W.	43	:	:	Passed.
<u> </u>	12. The Appropriation Bill, 1981	16-3-81		16-3-81 (Consideration and Passing)	0	03	:	:	Passed,
13	The Appropriation (No. 2) Bill, 1981	16-3-81		16-3-81 (Consideration and passing)	0	8	:	:	Passed,
7.	 The Appropriation (No. 3) Bill, 1981 	16-3-81	:	16-9-81 (Consideration and Descine)	0	03	:	:	Passed.
₹.	15. The Appropriation (Railways) Bill, 1981	17-3-81	I	17-9-81 (Consideration and	-	12	:	:	Passod, 1
16	16. The Appropriation (Railways) No. 2 Bill, 1981	17-3-81	:	17-9-81 (Consideration and	0	03	:		Passed.
.7.	 The Appropriation (Railways) No. 3 Bill, 1981 	17-3-81	ı	17-3-81 (Consideration and passing)	0	80	:	:	Passed.
ထို	18. The Appropriation (Railways) No. 4 Bill, 1981	17-3-81	:	17-9-81 (Comsideration and passing)	0	ī			Pared.
• 16 •	 The Delhi Sikh Gurdwaras (Amendment) Bill, 1981, as pennel by Bajya Sabla 	:	18-3-81	20-3-81 29-3-81 (Consideration and passing)	64	S.	a		Pased.

Paged.	Paged	Pending.	Pending.	Pased.	*Motion for leave to Lintreduce the Bill was moved on 21-4-81 and discussion continued on 22-4-81 and 23-4-81.	Passed .	Pending.	of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Special Bearer Bonds on Ordinance, 1981. on of the Bill was discussed together with the statutory Resolution seeking disapproval of the Dethi Sith Guranance, 1981.
:		:	:		:	:	1	proval of the
:	:		:	:	:	~	-	ecking disap
0 03	01 0	:	:	61 0	3 33	5 24	1	Resolution of Resolution
19-3-81 (Consideration and passing)	19-3-81 (Consideration and passing)			21-4-81 (Consideration and passing)	:	4-5-81 5-5-81 6-5-81 (Consideration and passing)	I	rether with the Statutory together with the statuto
ŀ		:			2		1	scussed tog 81. discussed
19-3-81	19-3-81	3-4-81	16-4-81	21-4-81	*23-4-81		24-4-81	Bill was didinance, 19 be Bill was 1981.
20. The Manipur Appropriation (Vote on Account) Bill, 1981	21. The Manipur Appropriation Bill, 1981	22. The Constitution (Forty-sixth Amendment) Bill, 1981	23. The Merchant Shipping (Amend-ment) Bill, 1981	24. The Appropriation (No. 4) Bill, 1981	25. The Disturbed Areas (Special Courts) Amendment Bill, 1981		26. The Income-tax (Amendment) Bill, 1981	(Innumities and Exemptions) Ordinance, 1981. **The motion for consideration of the Bill was discussed. **The motion for consideration of the Bill was discussed warras (Amendment) Ordinance, 1981.

6		Pending.	Pending.	Pending.	Pending.	Pending.	Pending.	Pending.	Pending.	Pending.	Pending.
æ		:	:	:		:		:			:
7		Ğ	13	ı	:	:	:	:			:
9	H. M.	:	:	: ,	2)	:	:	:		:	
3		:	:	:		:	:		:		:
+		27-4-81	27-4-81	30-4-81	:	:	8-5-81 (As returned by Rajya Sabha with amendments)				:
8				·	5-5-81	5-5-81	2-12-80 (Barlier Session)	8-5-81	8-5-81	8-5-81	8-5-81
6		27. The Essential Commodities (Special Provisions Bill, 1981, as passed by Rajya Sabba.	28. The Prevention of Black market- ing and Maintenance of Sup- plies of Essential Commodities (Amendment) Bill, 1981 ar passed by Rajys Sabba	29. The Ginematograph (Amendment) Bill, 1981, as passed by Rajya Sabha	30. The Advocates (Validation of the Proceedings of the Bar Council of Delhi and Miscel- laneous Provisions) Bill, 1981		32. The Coal Mines Labour Welfare Fund (Amendment) Bill, 1981	33. The Cine-workers Welfare Cess Bill, 1981	34. The Cine-workers Welfare Fund Bill, 1981	35. The Export-Import Bank of India Bill, 1981	36. The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Bill, 1981

SUMMARY

7.	Bills pending at the e	nd oi	the l	ast sea	SION		•	•	•	•	•	14
2.	Bills introduced			•	•			•	•		•	27
3.	Bills opposed at intro	ducti	on st	age		•		•				4
4•	Bills passed by Rajya	Sabi	a an	d laid	on the	Tab	le	•	•			5
5.	Bills returned by Raj	ya Sa	bha v	vith a	mendr	nents	and la	id on	the T	able		2
6.	Bills passed	•	•		•	•	•				•	19
7.	Bills negatived				•	•	•	•			•	Nil
8.	Bills withdrawn							•	•			Nil
9.	Bills part-discussed				•		•	•			•	1
10.	Motions for adjourn	ment	of	lebate	on B	lills a	dopte	i				Nil
11.	Bills referred to Selec	ct Co	nmit	tee	•	•		•	•		•	Nil
12.	Bills referred to Joins	Con	mitte	e		•	•					Ni
13.	Bills originating in a respect of which mo										م	Nil
14.	Bills pending at the			e sessi	on <i>vid</i>	e Para	No.	982	of Lok	Sabh	a	0.0

(ii) Private Members' Bills

								•
1 25 S	Title of the Bill and Member-in-charge	Date of introduction	Date of Laying on the Table (in case of Bills passed by Rajya	Date of Discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress /Remarries
			Sabha)					
-	2	3	+	ĸc	9	7	∞	6
					H. M.			
						;	:	Pending.
-	The Utilisation of Marginal Forest Land for Social Secu- rity Bill, 1980 by Shri P.	20-2-81	:	1	:	:		
	Rajagopal Naidu				1		1	Pending
а	The University Grants Commission (Amendment of socious 5, 12, etc.) by Shri George Fernandes	20-2-81	:	1	1	,	1	Pending.
.,	3 The Disabled Persons Welfare Bill, 1981 by Prof. N. G. Ranga	20-2-81	:	ī	t	I		Pending
-	4 The Constitution (Amendment) Bill, 1980 (Amendment of critics 19) by Shri Bhogendra Jha	20-2-81	:	:	:	ı	ı	Poseding
	5 The High Court at Allahabad (Establishment of a Permanent Bench at Bareilly) Bill 1981 by Shri Harish Chaydra Singh Rawat	20-2-81	:	1	:	:		

Pending	Pending	Pending	Pending:	Pending		Patrick
:	:	:	1	:	:	:
:	:	:	:	:	:	:
:	:	:	:	:	:	5 minutes taken on in- troduction of Bills at S. Nos. 1 to 13.
:	:	:	:	:	:	:
:	:	:	:			:
20-2-80	10-2-81	20-2-81	20-2-81	20-2-81	20-g-81	20-2-81
6 The Land Acquisition (Amendment) Bill, 1981 (framework) series of man seeing 1/8)	7 The Constitution (Amendment) 20-2-81 Bill, 1981. (Amendment. of series, 1981. (Amendment. of series, 1981. (Amendment. of series, 1981.) by Shri Bapusa.	(Substitution of hri A.T. Patil		10 The Aligarh Muslim University (Amendment) Bill, 1981 (Amendment of Statutes) by Shri Rashid Masood	11 The Constitution (Amendment) Bill, 198s (Amendment of writes 31B) by Shri Balasaheb Vikhe Patil	12 The Constitution (Auendaneut) Bill, 1981 (Auendanet of article, 51) by Shri Eduardo Faleiro

-	2	3	+	· c	9	7	8	6
£.	The Providing of Employment, Payment of Unemployment Allowance and Unemploy- ment Insurance Scheme Bill, 1981 by Shri B.V. Desai.	20-2-81	:	30-4-81 (consideration)	0-23		Nii	Discussion on the motion for consideration not concluded (Pending)
*	The Country Fishing Boats Pro- tection Bill, 1980 by Shri R.K. Mhalgi.	25-7-80 (earlier sc- ssion)		(earlier session 19-12-80) 20-2-81 6-3-81 (further considera- tion)	3—02 (excluding 0·05 minu- tes taken during Fou-	a	Ī	Bill withdrawn by leave of the House on 6-3-81.
15	The Constitution (Amendment) Bill, 1981 (Amendment of articles 324, 325, etc.) by Shri G. Nar- simba Reddy.	6-3-81	•	•	ı	:		Pending.
91	The Constitution (Amendment) Bill, 1981 (Amendment of erticle 171) by Shri Era Anbarasu.	6-3-81	ı	:		:		Pending.
11	The Blind Persons (Employ- ment) Bill, 1981 by Shri Atal Behari Vajpayce.	6-3-81	:	:	:	:	:	Pending.
82	The Prevention of Food Adulteration (Amendment) Bill, 1981 (Amendment of sortion 16, etc). by Dr. Vasant Kumar Pandit.	6-3-8 ₁	:				:	Pending.
19	The Universalisation of Elementary Education Bill, 1981 by Dr. Vasant Kumar Pandit.	6-3-81	:	:		:	:	Pending.

6	Pending	Motion was declared as not carried in accordance with rule 157 of the Rules of Procedure and in accordance with the provisions of the Constitution.	Bill withdrawn by leave of the House on 20-3-81.	Pending.	Pending.	Pending.
8	:	Z Z	Nii	:	:	:
7	:	-	-	:	:	:
9	5 minutes taken on introduction of Bils at S.No.s. 15	<u>.</u>	*	:	:	:
5	:	6-3-81 (consideration)	6-3-81 20-3-81 (consideration)	:	:	:
+	:	:	:	:	:	:
3	6-3-81	21-11-80 (carlier session)	8-8-80 (earlier session).	20-3-81	20-3-81	18-6-08
a	20 The Regional Rural Banks (Amendment) Bill, 1981 (Amendment of section 17) by Prof. Madhu Dandavate.	The Constitution (Amendment) Bill, 1980 (Amendment of whide 15, etc.) by Shri Bhogendra Jha.	The Blind Persons (Employment) Bill, 1980 by Prof. Madhu Dandavate.	The Beedi Workers Welfare Fund (Amendment) Bill, 1981 (Amendment of sections 4,5, etc.) by Shri Mukunda Mandal.	24 The Right to Privacy Bill, 1981 by Shri V.N. Gadgil.	The Welfare of Handicapped, Disabled and Mentally Reta- rded Persons Bill, 1981 by Shri R.V. Desai,
-	8	ä	8	8	a a	8

Pending.	Pending.	Pending		Bill withdrawan by leave of the	House on 30-4-51.	Pending	Pending	Pending		
:		:	/	Nil.		:	:	· ;		
:		:	:	ಣ	:	::	:	:	: g	
:	;	:	introduction of Bills at S. Nos. 34	2 – 49		: :		: .	3 minutes taken on introduction of Bills at S. Nos. 45 to 47.	
:		:		16-4-81	30-4-81 (Consideration)	::		: ·	:	
:		:	:	:		:		:	:	
16-4-31		16-4-81	16-4-81	98-7-80	(carlier session)	(Debt 30-4-81		30-4-81	30-4-81	
The Representation of the People 16-4-71 (Anadoment) Bill, 1981 (In-	sertion of new section 10B) by Shri Jagdish Tytler.	The Prevention of Social Dis- abilities Bill, 1981 by Shri Mool Chand Daga.	43 The Police-Forces (Restriction 16-4-81 of Rights) Repeal Bill, 1981 by Shri Chitta Basu.	24 CO	44 The Pennons But, 1900 57 Shri V. N. Gadgil.	m . A	Exemption and Unc ment Relief) Bill, 15 Shri Mukunda Manda	46 The Constitution (Amendment) Bill, 1981 (Amendment of erticle 22) by Shri Chitta Busu.	47 The Urban Land (Ceiling and Regulation) Amendment Bill, 1981 (Amendment of section 2) by Shri Devinder Singh Garcha	
=		4	5		4		45	4.	•	

SUMMARY

1.	Bills pending at the end of	last	session	•	•	•		-	110
2.	Bills introduced				•				42
3.	Bills withdrawn								4
4.	Bill negatived								1
5.	Part-discussed								1
6.	Bills pending at the end of Part II, dated 20-5-81		ession •	-	_	-			147

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called	Name of Minister	Tir tak		
		attention	Date of statement			
1	2	3	4		5	
				H.	М.	
1	Steep rise in prices of essential commodities.	Shri Indrajit Gupta	Shri V.C. Shukla	1	28	
	commodities.		17-2-1981			
2	Serious situation due to continuing strike in the	Shri Gadadhar Saha	Shri N.D. Tiwari	0	50	
	public sector engineering units in Bangalore and Hyderabad and steps taken by the Government to settle the matter.		19-2-81			
3	Reported trapping of about 500 miners in the Bhadua	Shri Sunil Maitra	Shri Vikram Mahajan	0	23	
	coalmines in Giridih district of Bihar.	almines in Giridih				
4	Indefinite closure of Aligarh Muslim University	lefinite closure of Aligarh Shri Zainul Basher Shri S.B. Chavan				
	Manin Carrotaty.	Billi Chiversity.				
5	Reported hike in the prices of coal, pig iron and steel.	Shri K. M. Madhu- kar	Shri Pranab Kumar Mukherjee	0	52	
			26-2-81			
6	Reported non-availability of sugar, wheat, edible oils	Shri Krishna Chandra Halder	Shri V.C. Shukla	1 ,	13	
	and other essential com- modities at Pair Price Shops in Delhi and other parts of the country.	other essential com- ties at Fair Price Shops lhi and other parts of				
7 1	Reported collision of a Punpak Aircraft and an	Shri Dharam Bir Sinha	Shri Shivraj V. Patil	0	31	
	Indian Air Force helicopter at Patiala in Punjab on 20 February, 1981 resulting	Silina	28-2-1981	**		
	in the death of some persons and injuries to others.		1			
	ncreasing incidence of robberies and dacoities in	Shri Nawal Kishore Sharma	Shri Yogendra Mankwana	o 4	μο	
	the Union Territory of Delhi.	2	×3-1981			

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t	2	3	4	5	
				н.	м.
9	Reported operation of a rupees one crore foreign exchange racket from Delhi with contacts in Hong Kong and U.S.A. and action taken by the Government.	Shri Ram Singh Yadav	Shri R. Venkataraman 6-3-1981	0	46
10	Reported explosion in Agra pointing to a country wide racket in stealing of sophisticated arms and suspicion of a network of ammunition thieves operating with the help of connections in Army depots.	Shrimati Pramila Dandavate	Shri Shivraj V. Patil 9-3-1981	0	4
اعر	Reported displacement of Harijans and Tribals, having less than 3 acres of land, as a result of acquisition of their lands for various coal projects in Ranchi, Dhanbad, Palamau and Hazaribagh districts of Bihar.	Shri Ram Swarup Ram	Shri Vikram Mahajan 10-3-1981	o	18
12	Reported acute power shortage and increase in electricity rates in Haryana and other parts of the country causing resentment among the farmers and consequent loss to crops and fall in output.	Shri Ram Vilas Paswan	Shri Vikram Mahajan 11-3-1981	v	3
43	Reports of anti-Malayalee and anti-Tamilian posters appearing in Bangalore as also the alleged rampage against South Indian hotels in Bombay causing damage to properties.	Prof. P. J. Kurian	Shri Yogendra Makwana 13-3-1981	I	0
•	4 Reported explosion in Bokaro Steel Plant on 11 March, 1981 causing death of several persons and injuries to many others.	Shri R.K. Mhalgi	Shri Pranab Kuma Mukherjee 16-3-1981	0	9
45	Reported acquisition of lot of land by Delhi Develop- ment Authority and non- payment/inadequate pay- ment of compensation resul ting in hardship to th farmers.		Shri Bhishma Narain Singh 19-3-1981	1	c

			· · · · · · · · · · · · · · · · · · ·			
.6	Damoutad discrimination	Shei Para Suama	Shri P. V. Narasimha	H.		
10	Reported discrimination against Indian journalists in barring them from a Press Conference reported to have been called by Mrs, Charlotte Hubbel on 16 March, 1981 at the premises of the United States Embassy in New Delhi.	Ram	20-3-1981		o	20-
17	Recent agitation by lawyers and others in support of	Shri Jagpal Singh	Shri P. Shivshankar		0	47
	their demand for establishing a Bench of the Allahabad High Court in Western Uttar Pradesh.		23-3-1981			
18	Plight of refugees from West Punjab who are	Shri R. K. Mhalgi	Shri Bhagwat Jha Azad		1	00-
	sitting on dharna in Pakistan territory near Jammu because of denial of Indian citizenship to them inspite of 33 years stay in India and the action taken by the Government of India in this regard.		24-3-1981			
19	19 Reported fresh supply of sophisticated arms to Pakis-	Shri Rajesh Kumar Singh	Shri P.V. Narasimha Rao		0	54
	tan by United States of America on a massive scale and reaction of the Govern- m at of India with regard thereto.		25-3-1981			
20	Alarming increase in the po- pulation of the country as indicated by preliminary re- ports of 1981 census and the population control policy to be followed by the Government.	Shri H. K. L. Bhagat	Shri B. Shankaranano 26-3-1981	i	0	35-
21	Reported shortfall of Rupees 26.4 crores in interest ac-	Shri Rajesh Kumar Singh	Smt. Ram Dulari Sinha		o	35-
	count of Employees' Pro- vident Fund Organisation, mainly due to large holding in the Govt. guaranteed se- curities fetching a low rate of interest and the steps taken by Government to overcome the situation.		27-3-1981			

1	2	3 _		4	:	5
					H.	M*
22	Reported payment of Rs. 31, 90, 500 by M/s. Zenith	Shri Har Bah	rikesh adur	Shri R. Venkatara- man	0	23
	Steel Pipes and Industries Ltd. by way of blackmoney for purchase of office pre- mises in Dalamal House at Nariman Point Bombay and the action taken by the Government.			30-3-1981		
23	Repor ted collapse of a 50,000 gallon overhead	Shri Bap Par	ousaheb rulekar	Shri Bhishma Narain Singh	o	40-
	water tank in J.J. Colony, Hasthal, Delhi, causing death of a child and inju- ries to others and the action taken by Govern- ment in the matter.			1-4-1981		
24	Reported successive derail- ments of trains in the North-		n Vilas wan	Shri Kedar Pandey	1	38
	Eastern region due to bomb blasts on railway tracks and action taken by the Govern- ment in regard thereto.			3-4-1981		
25	Reported stranding of about 400 Indian crewmen aboard 22 mechanised vessels of	Shri Rash	nid Maso od	Shri P. V. Narasimha Rao	0	30
	India at Basrah port since the outbreak of Iran-Iraq war and the measures taken by the Government to bring them back.			7-4-1981		
26	Agitation by tobacco gro- wers in Maharashtra and	Prof. Ma Da	dhu ndavate	Shri Khursheed 1 Alam Khan	1	Iģ.
	Karnataka demanding re- munerative prices, for to- bacco and for elimina- tion of malpractices by middlemen.			8-4-1981		
27	Reported indefinite closure of Banaras Hindu Univer-	Shri B.V.	Desai	Shri S.B. Chavan*	Í	8 o
	sity following incidents of violence and action taken by the Government in that regard.			9-4-1981		
28	Reported severe foodgrains shortage in Tripura due	Shri Baju	Ban Riyan	Miss Kamla Kumari	o	50-
	to the failure of Food Cor- poration of India to despat- ch 15,000 metric tonnes of foodgrains to that State, which threatened the pub- lic distribution system in the State.			10-4-1981		-

^{*}A detailed statement was also laid on the Table.

1	2	3	4	5
				н.м.
29.	Reported uncarthing of a S big coal racket in Bihar and	Shri Harish Chandra Singh Rawat	Shri Vikram Mahajan	0 27
	arrest at Dhanbad of a person suspected to be the ring leader of a gang of coal racketeers.	Singit Rawat	15-4-1981	
30.	Reported protest by the Chief Justice of India against a	Shri Rashid Masood	Shri P. Shivshankar	1 45
	Justice of India against a circular letter addressed by the Minister of Law, Justice and Company Affair: to the Chief Ministers of the States requesting them to obtain from all the additional judges working in the High Courts of their States, their consent to be appointed as permanent judges in any other High Court in the country.	 `.	16-4-1981	
Zt.	Reported death of more	Shri Mool Chand Daga	Rao Birendra Singh	0 55
than one hundred personand widespread destrution of dwelling houses several villages of Keonji district of Orissa when tornado hit the villages 17 April, 1981 and the re-	and widespread destruc- tion of dwelling houses in several villages of Keonjhar district of Orissa when a tornado hit the villages on 17 April, 1981 and the relief operations undertaken by	J	20-4-1981	
.32	Reported serious power crisis	Shri Ashok Gehlot	Shri Vikram Mahajan	1 12
	in Rajasthan due to close down of Rajasthan Atomic Power Project and irregu- lar power supply from Badarpur Power Station.		22-4-1981	
33	Reported non-implementa- tion by the Government of		Shri R. Venkatara- man	1 1
	Supreme Court's order of 15 April, 1981 re. payment of bonus to the employees of of the Life Insurance Cor- poration.	nus to the employees of the Life Insurance Cor-		
34	. Reported death of a large number of persons in the villages of Bihar due 'to	Shri Harikesh Bahadur	Shri B. Shankaranand	0 5
	Kala Azar and the action taken by the Government with regard thereto.		24-4-1981	

I	2	3	4	5
	,			н. м
35.	Reported deaths of a large number of persons and in-		Shri Mallikartjun	0 5
	juries to others as a result of the collision between suburban trains at Raoli Junction near Bombay on 24 April, 1981.		27-4-1981	
36 . 1	Reported decision of the United States Government to terminate the agreement	Shri Harish Chandra Singh Rawat	Shri P. V. Narasimha Rao	0 5
	for nuclear fuel supply to Tarapore Power Plant and the reaction of the Go- vernment thereto.		29-4-1981	
37. I	Reported desire of the Go- vernment to eradicate le-	Shri Harinath Misra	Shri Nihar Ranjan Laskar	1 17
	prosy from the country within 15—20 years and the programme of action chal- ked out for achieving the desired objective.		30-4-1981	•
8. T	he suspected sabotage of Air India Boeing aircraft	Shri Ram Vilas Paswan	Giani Zail Singh	1 o3
	'Makalu'.		4-5-1981	
•	eported serious situation	Shri A.K. Balan	Shri A.K. Balan Shri Pranab Kumar Mukherjee	
•	alisation of the import of cashewnuts in Kerala.		5-5-1981	- /
	eported recent incidents of robbery, kidnapping and	Shri Harikesh Bahadur	Shri Mallikarjun	0 48
r l t	ape by dacoits in Bombay- Howrah Janata Express rain between Manikpur and Satna Railway Stations of the Central Railway.	-	6-5-1981	
ti	eported unauthorised shoo- ing of films by B.B.C. of the private life of tribals in	Shri Ram Vilas S Paswan	hri P. V. Narasimha Rao	0 33
	astar, Madhya Pradesh.		7-5-1981	
	ported lockout declared y the four public sector	Shri Krishan Pratap Singh	Shri C. M. Stephen	1 00
u	ndertakings in Bangalore.	•	8-5-1981	

5. DIVISIONS

6. FINANCIAL BUSINESS

Subject	Date presention		Date(s) of discus- sion			me ken
1	2		3		4	
1					н.	М.
			y Budget			
Budget (Railways) for 1981-82	. 19-	2 - 81		_	1	24
			26-2-81 27-2-81 28-2-81 2-3-81 3-3-81 5-3-81	General Discussion	13	32.
			16-3-81 17-3-81	Discussion and voting on Demands for Grants		
Supplementary Demands for Grain respect of Budget (Railwa for 1980-81	nts ys)	6-3-8	1 16-3-81 17-3-81		}	5 47
Demands for Excess Grants respect of Budget (Railways) i 1977-78	in (6-3-8	16-3-81 17-3-81			
Demands for Excess Grants respect of Budget (Railways) 1978-79	in for	6-3-	81 16-3-81 17-3-81			
	(ii)	Gene	ral Budget			
Pudget (General) for 1981-82	. 28	-2-81				1 38
			9-3-8: 10-3-8: 11-3-8: 12-3-8 13-3-8	General Discussion	1	8 23
• ****			13-3-8	Discussion and Vot- ing onDemands for Grants on Account (Voted without dis- cussion)		-

^{*}Discussed together along with the Government Resolution approving certain recommendations of Railway Convention Committee contained in their First Report.

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DISCUSSION AND VOTING ON DEMANDS FOR GRANTS OF MINISTRY/DE-PARTMENT OF—

· · ·

23-3-81 24-3-81		6	14
25-3-81 25-3-81	Information and Broadcasting	7	31
27-3-81 30-3-81 31-3-81	External Affairs .	8	09
31-3-81 1-4-81 2-4-81	Petroleum, Chemicals and Fertilizers	6	16
2-4-81 3-4-81 6-4-81	Communications .	4	55
6-4-81 7-4-81	} Labour .	3	23
8-4-81 9-4-81	} Defence	7	58
10-4-81 15-4-81 16-4-81 20-4-81	*Agriculture *Rural Reconstruction	10	47
20-4-81 21-4-81	Home Affairs .	10	04
Guillotined at 6 P.M. on 21-4-81	Civil Supplies Education and Culture Energy Finance Health and Family Welfare Industry Irrigation Law, Justice and Company Affairs Planning Shipping & Transport Social Welfare Steel and Mines Supply and Rehabilitation Tourism and Civil Aviation Works and Housing Atomic Energy	O	03

^{*}Discussed togother.

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H. M.

Electronics
Environment
Science and Technology
Space
Lok Sabha
Rajya Sabha
Parliamentary Affairs
Secretariat of the
Vice-President

Total time taken on Demands for Grants 65 20

Supplementary Demands for Grants in respect of the Budget (General) for 1980-81	5-3-81	16-3-81 **Discussion and Voting on Supplementary Demands for Grants (General)
Demands for Excess Grants in respect of the Budget (General) for 1977-78	5-3-81	ing on Demands for 1 59 Excess Grants (General)
Demands for Excess Grants in respect of the Budget (General) for 1978-79	5-3 - 81	16-3-81 **Discussion and Vot- ing on Demands for Excess Grants (General)

(iii) Budget in respect of State of Manipur

Budget (Manipur) for 1981-82	16-3-81	19-3-81	@General Discussion	٦,	
		19-3-81	@Discussion and Voting on Demands for Grants on Account		
Supplementary Demands for Grants in respect of Budget (Manipur) for 1980-81	16-3-81	19-3-81	@Discussion and Voting on Supple- mentary Demands for Grants (Manipur)	{	00

^{**}Discussed together.

[@]Discussed together alongwith the Statutory Resolution seeking approval of the Proclamation issued by the President on 28-2-81 under article 356 of the Constitution in respect of the State of Manipur.

7. LEAVE OF ABSENCE

Bl. No.	Name of Member					Period for which leave granted	Date when leave granted
1.	Shrimati Sahodrabai Rai .	•	•	•	•	12-8-80 17-11-80 to 23-12-80 16-2-81 to 8-3-81	} 23-3-8≠
2.	Shri S. N. Prasan Kumar .	•	•	• \	•	9-3-81 to 7-4-81	}
3.	Dr. Subramaniam Swamy .	•	•	•	•	6-4-81 to 27-4-81	
4.	Shri V. N. Swaminathan .	•	•	•	•	6-3-81 to 6-4-81	
5.	Shri A. A. Rahim	•	•	•	•	17-2-81 to 3-4-81	
6.	Shri Cumbum N. Natarajan	•	•	•	•	8-4-81 to 8-5-81	5-5-81
7.	Shri Thazhai M. Karunanithi	•	•	•		29-2-81 to 1-4-81	
8.	Shri Keyur Bhushan	•	•	•	•	10-4-81 to 30-4-81	
9.	Shri Somnath Chatterjee .	•	•	•	•	6-4-81 to 30-4-81	
10.	Shri Balakrishna Wasnik .	•	•	•	•	9-3-81 to 24-4-81	

8. Mortons

(i) Motion of No-Considence in the Council of Ministers

	Brief subject Under Rule		Member	Date on which leave of the House asked for	Whether leave was granted by the House	re was	Date of discussion	Time	Decision of the House
								H. M.	
May o	Want of Confidence in the Council of Ministers.	198 Shri (198 Shri George Fernandes	7-5-1981	Leave granted	ъ.	8-5-1981	04 01	Negatived
			(ii) Motions under Rules 191 and 342	Rules 19	I and 342				
S. No.	Brief subject	Motion under Rule	Motion Name of Member who Date(s) of under moved discussion Rule	r who Date(s) of discussion	e(s) of Time sion taken		Ministry/Department .concerned	rtment	Remarks
					H	нм			
	Motion regarding situation arising out of the agitation and violent demonstrations against reservation of jobs for Scheduled Castes and Scheduled Tribes in Gujarat, Rajasthan and other parts of the country.		191 Shri Ram Vilas Paswan		18-3-81 5	Н 81	18 Home Affairs	•	Adopted, as amended.
a	Motion to rescind the Resolution regarding Third Report of the Committee of Privileges of Sixth Lok Sabha adopted on 19 December, 1978.	191 14 15	Shri B.R. Bhagat	£ .	7-5-81 6	8	rliamentary A	(fairs	oo Parliamentary Affairs Adopted, as amended.

(iii) Motions for modification of statutory rules and regulations

Si. No.	Brief subject	Name of Member who moved	Date of moving and discussion	Time	Time Ministry/Department	stry/Department concerned	Remark
ł				H	_		
-	Modification of the Indian Telegraphs (4th Shri R.K. Mhalgi Amendment) Rules, 1980, laid on the Table on 17-11-1980.	Shri R.K. Mhalgi	4-5-1981	•	32 Сош	Communications	Negatived.
4	Modification of Narmada Water Scheme, Shri R. K. Mhalgi laid on the Table on 18-11-1980.	Shri R. K. Mhalgi	6-5-1981	0 33	2 Irrigation	tion	Negatived

9. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference	Time Remark taken
	,		made	н. м.
				re energy energy and
/1. S	hri Shankar Rao Telkikar, Member of First Lok Sabha	2-12 -8 0	}	
9	Shri G. K. Singha, Member of Third Lok Sabha.			
	ardar Mohamad Latifur Rahman, Member of Constituent Assembly.	31-12-80	16-2-81	0 04
y /	Shrimati Tara Govind Sapre, Member of Fourth Lok Sabha.	14-1-81		
F. 5.	Shri M. C. Chagla, former Union Minister.	9-2-81		
)	Shri Jahanuddin Ahmed, Member of Fourth Lok Sabha	2-2-81	19-2-81	0 02
<i>f</i>	Shrimati Sahodrabai Rai, Sitting Member of Lok Sabha	26-3-81	26-3-81	0 03
8.	Shri Gajraj Singh Rao, Member of Third and Fourth Lok Sabha.	29-3 - 81	31-3-81	0 02
₹ 9. 8	Shri R. K. Nehru, Member of Central Legislative Assembly.	2-4-81	}	
y . s	Shri Nawab Singh Chauhan, Member of Sixth Lok Sabha	4-4-81	6-4-81	0 02
11,6	shri Bibhuti Mishra, Member of First, Second, Third, Fourth and Fifth Lok Sabha.	4-4-81	0-4-01	0 04
12.	haudhuri Lakhan Das, Member of Third Lok Sabha.	28-3-81	9-4-81	0 02
13./1	Or. Y. S. Parmar, Member of Constituent Assembly, Provisional Parliament and Second Lok Sabha		4-5-81	0 02
			and a second sec	y pin ranks of a specimen
	10. PAPERS L.	AID ON	THE TABLE	
(i) By Government .			1234
(i	i) By Privace Members .			4

11. PERSONAL EXPLANATION UNDER RULE 357

Sl. No.	Brief Subject	Name of Member who made the personal explanation	Date	Time taken
				Н. М.
1	Certain remarks made by Shri R. Venkataraman in the House on 23 April, 1981.	Dr. Farooq Abdulla	29-4-81	0 02
2	Certain remarks made by Shri K.P. Unnikrishnan in the House on 9 April, 1981 during discussion on De- mands for Grants of Minis- try of Defence.	Shri C.P.N. Singh	8-5-81	0 07
		12. PETITIONS		
	Presented by Members .			3

13. PRESIDENT'S ADDRESS

Motion of Time taken President's message Thanks adopted on	M. 28-2-1981		Decision of the House	9	The Speaker gave his ruling withholding his consent to the raising of the question of privilege.
Motion of Time to Thanks adopted on	H. 26-2-81 13		Decisi		M. o5 The Speake his cor question
	Ş		Time	5	н °
No. of Amendments carried	÷	MATTERS	Date on which matter brought before the House	4	23/2-1981
ussion No. of amendments tabled	δ <u>τ</u>	14. PRIVILEGE MATTERS	Name of the Member who raised the matter	3	Shri George Fernandes
Dates of Discussion on Motion of Thanks	19-2-81 29-2-81 24-2-81 24-2-81 26-2-8-1		Z E		1
Date of Address	16-2-1981		Brief subject	a	Ouestion of privilege given notice (f by Shri George Fernandes against the Minister of Railways (Shri Kedar Pandey) regarding alleged leakage of the Railway Budget presented to the House on 19 February, 1981.
			No.	-	÷

Question of privilege given notice of by Shri Jyoirmoy Bosu against the Minister of Energy (Shri A.B.A. Ghani Khan Chau-dhuri), for giving misleading information ä

Question of privilege given notices of by Sarvashri K.A. Rajan, N.K. Shejwalkar and Jyotirmoy Bosu against the Minister of Home Affairs (Giani Zail Singh) regarding reported direction issued by him for some briefs to be provided to some Members regarding his personal bio-data published in "Seventh Lok Sabha Who's Who". of the ruling party through the party office. ÷

Sarvashri K. A. Rajan. N.K. Shejwalla and Shri Jyotirmoy Bosu Jyotirmoy Bosu

had caused him concern and he had taken it up immediately with the Government. He had since received consideration of the matter, I found stating inter alia that "on careful The Speaker observed that the matter a letter from the Home Minister The Speaker gave his ruling with holding his consent to the raising of the question of privilege. 8 ¢ 2-3-1981 3 3 1981

Parliamentary conventions are observed." The matter was, The Speaker gave his ruling withholding his consent to the raising of the instructions." The Speaker observed that "I need stress that in such matters every care should be taken to see that this would lead to complications. Accordingly, I have since withdrawn which affect the interest of Members, thereafter, treated as closed. question of privilege. further hardly these duly S

27-3-1981

Shri Mani Ram Bagri

Questions of privilege given notice of by Shri Mani Ram Bagri regarding allegations made in Rajya Sabha about a Member

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against the Minister of State in the Ministry of Science and Technology (Shri C.P.N. Singh) regarding certain observations about him made by the Chairman, Question of privilege given notices of by Sarvashri Atal Bihari Vajpayee, Mani Ram Bagri and Prof. Madhu Dandavate of Lok Sabha having evaded custom duty, thereby lowering dignity of this House. Bagri 'n

Question of privilege given notice of by Sarvashri Mani Ram Bagri and Jaipel Singh Kashyap against the Chief Minister Rajya Sabha, on 26 March, 1981. ڧ

27-3-1981 Sarvashri Atal Bihari Vajpayee, Mani Ram Bagri and Prof. Madhu Dandavate

his consent to the raising of the The Speaker gave his ruling withholding

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question of privilege.

0 21-4-1981

The Deputy Speaker gave his ruling withholding his consent to the raising of the question of privilege.

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Sarvashri Mani Ram Bagri and

Jaipal Singh Kashyap

04 The Speaker observed that he was looking into the matter. The Speaker added that the right of a member to function freely and without fear or favour in the House is a Constitutional guarantee. 9 0 0 8-5-1981 8-5-1981 Sarvashri Ram Vilas Paswan, and several other members Rajesh Kumar Singh Shri K. P. Unnikrishnan K. Lakkappa and being a matter of vital importance, a Co. of Cujrat for a reported statement made by Castes and Scheduled Tribes Question of privilge given notices of by Sarvashri Ram Vilas Paswan, K. Lakkappa and Rajesh Kumar Singh against the Chief Justice of India, Shri Y. V. Chandrachud other Question of privilege given notices of by Shri K.P. Unnikrishnan and several other mmission should be appointed to examine and another Judge, Shri V. D. Tulzapurkar for allegedly making certain remarks about members against the Minister of Petroleum, Chemicals and Fertilizers (Shri P.C. Sethi), Members of Parliament as reported in a Minister of Home Affairs (Giani Zail Singh) and others for causing an enquiry into how Shri Unnikrishnan "come into possession this issue, when Lok Sabha had already unani mosuly passed a Resolution on the the Table of the House" on 23 December, 1980 during the discussion in Lok Sabha of photo copies of the files, notings and Reports" which he had "quoted and laid on of technology and foreign collaboration for newspaper report, during the proceedings on a case in the Supreme Court. on that day under Rule 193 on the choice the urea and ammonia fertilizer plants to him that the policy of reservation be built on the basis of Bombay High Scheduled subject. Complex. œί

Supreme Court limits and responsibilities allotted by the Constitution. The matter was, should have mutual respect for each The Speaker observed inter alia other and should not over-step thereafter, treated as closed. and Parliament

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1 o .02 The Speaker, observed that he way looking into the matter.	8-5-1981 o . 02 The Speaker observed that Shri Bosu had been requested to state that he had to say in the matter but no reply had been received and that he would have to consider whether it was a fit case for being referred to the Committee of Privileges under Rule 227.
8-5-1981	8-5-10
arvashri Eduardo Faleiro, Rajesh Pilot, K.K. Tewari, Ashok Gehlot and Kamal Nath	Shri Eduardo Faleiro
Sarvashri Eduardo Faleiro, Sarvashri Eduardo Faleiro, Sarvashri Eduardo Faleiro, Rajesh Pilot, Rajesh Pilot, K.Y. Tewari, Sarvashri Eduardo Faleiro, Rajesh Pilot, Rajesh Pilot, K.Y. Tewari, R.K. Tewari, Sarvashri Eduardo Faleiro, Rajesh Pilot, K.Y. Tewari, R.K. Tewari, Sarvashri Eduardo Faleiro, Rajesh Pilot, K.Y. Tewari, Sarvashri Eduardo Faleiro, Rajesh Pilot, K.Y. Tewari, Isahiri Ashok Gehlot and Kamal Nath against Shri Jyourmoy Bosu for Sarvashri Eduardo Faleiro, Rajesh Pilot, K.Y. Tewari, Isahir Ashok Gehlot and Kamal Nath against Shri Hotor and Maria Hot	India and China. 10. Question of privilege given notice of by Shri Eduardo Faleiro against Shri Jyourmoy Bosu for casting aspersions on the Speaker in the House on 31 Ma.ch 1981.

15. QUESTIONS

^{*}Includes 45 Starred Questions transferred/postponed from one Ministry to another.

**Includes 136 Unstarred Questions transferred from one Ministry to another.

(iv) HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWERS TO QUESTIONS

Si.	Brief subject	Name of the Member who raised the discussion	Date	Ministry	Time	taken
-	a	en en	+	20		9
-	1. Supply of power from DVC to Calcutta.	Smt. Krishna Sahi	25-2-1981	Energy	18	a t
Ŕ	2. Cash deposit for Booking of Tata Truck and Bus Chassis	Sh. Dileep Singh Bhuria	11-3-1981	Industry	4	mts.
ŵ	3. Special attention for drinking water during Sixth Prof. Nirmala Kumari Plan Shaktawat	Prof. Nirmala Kumari Shaktawat	25-3-1981	Works & Housing	54	mts.
4	 Glosute of M/s. India Paper Pulp Co. Ltd., Hazinagar, Shri R.L.P. Verma West Bengal. 	; Shri R.L.P. Verma	1-4-1981	Industry	\$	mts.
'n	Foreign Aircraft lying abandoned at Bombay	Dr. Vasant Kumar Pandit	8-4-1981	Tourism & Civil Aviation	30	30 mts.
9	6. Agreement with CARE Inc.	Shri Indrajit Gupta	15-4-1981	15-4-1981 Education & Social Welfare	58	mts.
÷	7. Compensation to passengers for late running of Trains	Shri R. P. Yadav	22-4-1981	Railways	36	ELES.
ထော် တ	 Incentives and disincentives to check population Districts in various States affected by drought during 1980-81 	Dr. Krupasindhu Bhoi Shri G. Narasimha Reddy	29-4-1981	Health & Family Welfare Agriculture	₹ £	mts.
10.	 News-item captioned 'A Curable disease made incurable by poverty'. 	Shri Bapusaheb Parulekar	6-5-1981	Health & Family Welfare	4	mts.

MEMBER
BY
RESIGNATION
16.

Š.	Name	State	Constituents	which resignation took effect	publication in Bulletin set and notification in Gazette	announcement in the House
-	1 Shri Surup Singh Hirya Naik Mah	Maharashtra Nau	Nandurbar (ST)	30-3-81	1 30-3-81	30-3-81
!		17. RESOLUTIONS (i) Government Resolution	TONS			
Z. S.	Brief Subject	Name of Minister who moved	Date of moving and discussion	Time	Ministry/Department concerned	Remarks
				H. M.		
•	Approval of recommendations made in the First Report of the Railway Convention Committee, 1980, appointed to review the rate of dividend payable to the railway undertaking to General Revenues.	sı Shri Kedar Pande A. of	16-3-81	6.47	Railways	Adopted

*Discussed together with the Budget (Railways) Demands for Grants -1981-82: Supplementary Demands for Grants (Railways)-1980-81 and Demands for Excess Grants (Railways)-1977-78 and 1978-79.

(ii) Statutory Resolutions

Subject	Article/Section of Constitution/Act	Member who moved	Date(s)	Time	Ministry/	Remarks
			and discussion		co cerned	
8	en	4	ın	9	7	8
Approval of notification increase				H. M.		
	Sections 7 and 8 of the Shri Maganbhai Barot Customs Tariff Act, 1975 (51 of 1975).	Shri Maganbhai Barot	26-2-81	1.55	Finance	Adopted
*2 Disapproval of the Life Insurance Corporation (Amend-ment) Ordinance, 1981 (Ordinance No. 3 of 1981).	Article 123 of the Consti- Shri Indrajit Gupta tution.	Shri Indrajit Gupta	5-3-81 6-3-81	3.54	Finance	Negatived
isapproval of the Special Bearer Bonds (Immunities and Exemptions) Ordinance, 1981 (Ordinance No. 1 of 1981).	Article 123 of the Consti- Shri Jyotirmoy Bosu tution.	Shri Jyotirmoy Bosu	18-3-81	3.56	Finance	Negatived
***4 Approval of the Proclamation issued by the President on 28-2-81 in relation to the State of Manipur.	Article 356 of the Consti- Giani Zail Singh tution.	Giani Zail Singh	19-3-81	2.00	Home Affairs	Adopted

**Discussed together with the motion for consideration of the Special Bearer Bonds (Immunities and Exemptions) Bill, 1981. Discussed together with the motion for consideration of the Life Insurance Corporation (Amendment) Bill, 1981.

***Discussed together with the General Discussion. Demands for Grants on Account and Supplementary Demands for Grants in respect of the B dget (Man'pur).

(B)	Disapproval of the Delhi Sikh Gurdwaras (Amendment) Ordinance, 1981 (Ordinance No. 2 of 1981).	Article 123 of the Consti- tution		Shri R.1	Shri R.L.P. Verma	23-3-81	1.41 Home Affairs	Negatived
!			(iii) Prebra	ite Mer	(iii) Private Members' Resolutions	1		1
S S	Brief Subject	Name	Name of Member who moved	who	Date (s) of moving and discussion	Time taken	Ministry/ Department	Remarks
-	Implementation of policies and programmes for tribal areas and Scheduled Castes	1	Shri Giridhar Gomango	mango	1-8-1980 (Third Scasion) 28-11-1980 12-12-1980 (Fourth Session) 27-2-1981	H M o.48 (excluding 6 hrs. and 40 mts. taken during Third and Fourth Sessions)	Home Affairs	Negatived
8	Steps to increase food production	Prof	Prof. Satya Deo Sinha	Sinba	27-2-1981 13-3-1981	2.29	Agriculture	Negatived
87	National Youth Commission to solve unemployment problem		Shri Phool Chand Verma	79	13-3-1981 27-3-1981	3.27	Labour	Negatived
4	Development of hilly regions	Prof	Prof. Narain Chand Parashar	pur	27-3-1981 10-4-1981 24-4-1981	5.36	Planning	Negatived
5	5 Prohibition to tarnish the image of Mahatma Gandhi	Shri	Shri Tayyab Hussain	ss ain	24-4-1981 8-5-1981	2.40	Home Affairs	Discussion not concluded.

• 000 Remarks ĕ දු Discussion cluded. : Ministry/ Department concerned 45 Home Affairs 50 Home Affairs 24 Home Affairs Σ Time taken H 3 28-4-1981 23-4-81 Date of discussion 5-3-81Name of Member who raised the discussion 193 Shri Mani Ram Bagri Shri George Fernandes 193 Shri Ratansinh Rajda 193 Under rocities being perpetrated on Adviasis in different parts of the country and the steps needed to Situation arising out of the conspiracy by separatist elements against the integrity of the country. Statement made by the Minister of State for Home Affairs on 24-2-81 regarding law and order situation in Gujarat. prevent their recurrence. Brief subject 3 Atrocities ! z, Š

SHORT DURATION DISCUSSIONS (RULE 193)

<u>8</u>

19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENTS

Sl. No.	Subject	By Whom	, .	Date
1	Decision taken at the meeting the Spea- ker had with the Leaders of Party and Groups regarding observance of holiday on account of Guru Ravi Das's Birth- day for Lok Sabha on 18 February, 1981, as also in future.	Speaker		18-2-81
` #	Adjournment of House at 4.30 P.M. on 28-2-81 to re-assemble at 5 P.M. for the presentation of the General Budget	Speaker		28-2-81
3	Reply by the Finance Minister to the General discussion on the General Budget, submission to the vote of the House of the Demands for Grants on Account (General Budget) and the introduction, consideration and passing of the Appropriation (vote on Account) Bill, would be take up on 13 March, 1981, immediately after the Question Hour and formal items, like Papers to be Laid on the Table.	Dy. Speaker		12-3-81
	20. STATE	MENTS		
	(i) Suo moto statements made/laid by	Ministers under Rul	e 372	
31. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
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1	Train accidents which occured between Kattandapatti and Vaniyambadi stations of Southern Railway on 11 February 1981 and between Durandha and Chainwa stations of N.E. Railway on 15 February, 1981.	Shri Kedar Pandey	17-2-81	0 11
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Shri Kedar Pandey 17-2-81 0 09

2 Agitation by a section of Loco Running Staff of Railways.

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3	Occupation of Indian Mission and the Guatemala Mission in Mexico city by a group of Mexican Indians	Shri P. Shivshankar	19-2-81	0 01
-4	Government business for the week commencing 23 February. 1981.	Shri Bhishma Narain Singh	20-2-81	0 21
5	Law and order situation in Gujarat.	Shri P. Venkata Subbajah	24-2-81	0 10
6	Government business for the week commencing 2 March, 1981.	Shri Bhishma Narain Singh	28-2-81	0 17
7	Government business for the week commencing 9 March, 1981.	Shri Bhishma Narain Singh	6-3-81	o 57
8	Government business for the week commencing the 16 March, 1981.	Shri P. Venkatasub- baiah	13-3-81	0 20
9	Intensive ticket checking drive recently launched on the Northern Railway.	Shri Kedar Pandey	16-3-81	0 22
10	Increase in the rate of royalty on crude oil.	Shri P.C. Sethi	18-3-81	0 01
11	Price and procurement policy of wheat and Barley.	Rao Birendra Singh	18-2-81	0 05
12	Discussions by World Bank Team about import of High Power Locomotives.	Shri Mallikarjun	24-3-81	0 012
13	Formation of Jayaprakash Narayan Memorial Committee.	Shri S.B. Chavan	25-3-81	0 01
14	Correcting certain information given on 30 March, 1981 during calling attention regarding reported payment of Rs. 31, 90, 500/-by M/s. Zenith Steel Pipes and Industries Ltd. by way of blackmoney for purchase of office premises in Dalama' House at Nariman Point Bombay.	Shri R. Venkatara- man	30-3-81	• 01
15	Change in order of discussion and voting on the Demands for Grants relating to the Ministry of Petroleum, Chemi- cals and Fertilizers and the Ministry of Communications.	Shri Bhishma Narain Singh	30-3-81	0 01
16	New pattern of investment of funds of charitable and religious trusts and institutions.	Shri R. Venkatara- man	31-3-81	o o ₃
17	Reported death of a boy due to shooting by police on a runaway taxi on 30th March, 1981.	Shri Yogendra Makwana	31-3-81	6 01

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18.	Payment of an additional instalment of Dearness Allowance to the Central Government Employees and also payment of an instalment of "Relief" to Pensioners w.e.f. the 1st December, 1988.	Shri R. Venkatara- man	3-4-81	o	02
19.	Outcome of the intergovernmental meeting concluded on 4th April, 1981 between India and Bangladesh for the Review of the Indo-Bangladesh Agreement on 5th November, 1977 on sharing of the Ganga waters at Farakka and on augmenting its flows.	Rao Birendra Singh	7-4-81	0	05
20.	Withdrawal of money form the Contingency Fund of India towards the setting up of Economic Administration Reforms Commission.	Shri Yogendra Makwana	8-4-81	Ö	0 3
• 21	Clarifying the position in regard to the matter raised under rule 377 by Shri Ram Vilas Paswan in the House on I April, 1981 regarding 'Partisan attitude of All India Radio on the question of reservation for Scheduled Castes and Scheduled Tribes'.	Shri Vasant Sathe	9-4-81	0	12
22.	Setting up of a Commission for High Court Bench in Western Uttar Pr?desh	Shri P. Shivshankar	15-4-81	o	02
23.	Vanaspati prices.	Rao Birendra Singh	15-4-81	0	03
v 24.	Power break-down in Delhi on 21 April, 1981.	Shri Vikram Mahajan	22-4-81	o	10
25.	Government decision on LIC Bonus Issue		22-4-81	O	07
26.	Attack on Income Tax Officers engaged in search and seizure in certain premises in Srinagar.	man Shri R. Venkatara- man	23-4-81	0	03
27.	New incentives for tyer and Paper industry.	Shri Charanjit Chanana	24-4-81	0	იე
28.	Government business for the week commencing the 27th April, 1981.	Shri Bhishma Narain Singh	24-4-81	0	39
29-	Damage to the Air India Aircrast ear- marked for the use of Prime Minister during her scheduled official visit to foreign countries.	Giani Zail Singh	27-4-81	0	35

^{*}Relevant Extracts from news items broadcast by A.I.R. were also laid on the Table.

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30. 1	Running of a special train fron dabad to Delhi on 26th April,		Kedar Pandey	29-4-81	0	05
3 1.	Correcting certain information the House on 21 April, 198 the course of reply to the on the Demands for Grants to the Ministry of Home	during discussion relating	i Zail Singh	30-4-81	0 0	2
9 2.	Government business for the we mencing the 4th May, 1981.		P. Venkatasub- iah	30-4-81	o	28
3 3·	Incidence of violence at Bihars the State of Bihar.	harief in Gian	ni Zail Singh	5- 5-81	0	05
34.	Killing of Harijans by dacoit district of Uttar Pradesh.	sin Etah Gia	ni Zail Sin g h	6-5-81	0	03
Sl. No.	Brief subject	Name of the M ber who made statement		de -	Time take	
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1	Certain information given by the Minister of Finance on 23rd February, 1981 while replying to the Mem- bers who opposed the mo- tion for leave to introduce the Life Insurance Corpora- ti on (Amendment) Act, 1981.	Prof. Madhu Dandavatc.	Shri R. Venkata ram an	5-3-81 •	o	07
2	Certain information given by the Deputy Minister of	Shri G.M. Bar walla.	nat- Shri M	a- 90-9-81	o	

(iii) Matters under Rule 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the State- ment in response there to	Date	Time taken
1	<u>e</u>	3	4	5	6
ı. Atı	rocities against weaker ctions in Gujarat.	Shri Hiralal R. Parmar.	Shri Yo- gendra Makwana		H.M
Uı ye	rmission to form Trade nions by civilian emplo- es working in Defence ablishments.	Shri Samar Muk- herjee.			
(K Ta	nversion of Nagercoil anyakumari District, mil Nadu) telephone change into an automa- exchange.	Shri N. Dennis.			
ge Ki	rdships caused to passen- rs due to trains carrying sans for the Kisan Rally Delhi.	Prof. Madhu Dandavate.		17-2-81	o 3 ⁶
da co	cclaring a Gazetted holi- ty on 18th February, to mmemorate Guru Ravi- uji birthday.	Shri Suraj Bhan.			
	garding Aligarh Muslim niversity.	Shri G.M. Banat- walla.			
	cidents in Kurukshetra niversity, Haryana.	Shri Mani Ram Bagri.			
	eps to contain incidents of coity.	Shri Madhavrao Scindia.	•		
ve Ge	inking water problem in ector 'C' of Central Go- rnment employee's quarter ole Market area, New elhi.	Shri Atal Behari Vajpayee.	1	23-2-81	0 17

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10.	Increase in the West Bengal's coment quota.	Shri Satya Sadhan Chakraborty.		}	
11.	Alleged denial to Tribals to be enlisted as Tribals in the current Census Opera- tion in certain parts of the country.	Shri Pius Tirkey.	ż		
12.	To stop construction of the Dam in Ghazipur District of Uttar Pradesh.	Shri Zainul Basher			
13.	Installation of a Radio Sta- tion in the border Districts of Barmer-Jaisalmer of Rajasthan	Shri Virdhi Chander Ja	<u>i</u> n	23-2-81	0 17
14.	Atrocities on prisoners with special reference to the re- cent incident in Central Jail, Samastipur.	Shri Ram Vilas Paswan			
15.	Shortage of edible oil in Delhi.	Shrimati Pramila Dandavate.			
16.	Descrition by Indian Footbal Players from Asian Games Coaching Camp.	Shri Santosh Mohan Dev.	J		
17.	Am Igamation of Chittaran- jan ^a National Cancer Re- sea ^r ch Centre and Chittara- njan Cancer Hospital, Cal- cutta.	Dr. Saradish Roy.			
18.	Dispute between the States of U.P. and Bihar regarding forcible occupation of land.	Prof. K.K. Tewari			
19.	Development of Colochel Port in Tamil Nadu	Shri N. Dennis.		24-2-81	o o 6
20.	Development of certain Cantonment areas in Himachal Pradesh.				
21.	Inadequate power supply and increase in rates of power Supply to farmers with special reference to agitation in Haryana.	Shri Mani Ram Bagri.		}	
22.	Remunerative prices for potato growers of Uttar Pradesh.	Shri B.D. Singh.		25-2-81	0 17
23.	Shortage of edible oils and vanaspati in the country.	Dr. Vasant Kumar Pandit.		} 	

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24.	Welfare measures for tribals with special reference to Kinwat Sanatorium Society hospital in Kinwat, District Nanded (Maharashtra.)	Shri Uttam Rathod	}		H.M.
25	Upgradation of Madan Mohan Malviya Graduate Engineering College at Gorakhpur into a Post-Gra- duate Engineering College.	Shri Mahavir Prasad		25-2-81	0 17
26.	Relief for the drought-affec- ted Pali district of Rajas- than.	Shri Mool Chand Daga.			
27.	Lock-out in Hindustan Pil- kington Glass Works in Assam.	Shri Krishna Chandra Halder.	j		
28.	To gear-up 'Food for Work programme and other de- velopmental works in Madhya Pradesh under integrated R ral Develop- ment Programme.	Shri Satyanarayan Jatiya.		,	
29.	Inquiry into the alleged spirit scandal involving states of Kerala and Tamil Nadu.	Shri V.S. Vijayara- ghavan.		•	
30	. Contract labour strike in TISCO.	Shri Ramavatar Shastri.		26-2-81	0 15
31.	Relief measures for drought- affected areas in Andhra Pradesh.	Shri P. Rajagopal Na idu			
32.	Reported racket involving sale of free Indian Air Line tickets.	Prof. Madhu Danda- vate			
33.	Enhancement of cement allocation to Kerala.	Shri K.A. Rajan.	•		
3 4 ·	Collection and return of application fee for jobs by Tuticorin Port Trust.	Shri D.S.A. Sivapra- kasam.			
35.	Problems of residents of Chittorgath (Rajasthan) due to location of Birla Ce- ment Factory in the resi- dential areas.	Prof. Nirmala Kumari Shaktawat.		27-2-81	0 13
g6.	Opening of Mohini Cotton and Textile Mills in West Bengal.	Shri Somnath Chatterjee.			

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37•	Recognition by the Central Govt. of the 'Seaman Trai- ning Course conducted by Kerala Institute of Nau- tical studies at Kovalam.	Shri A. Neelalohi- thadasan Nadar.	•		
38.	Need for steps to increase supply of kerosene, diesel and bitumen to hilly distri- cts of U.P.	Shri Harish Chandra Singh Rawat.		27-2-81	
39•	Controlling pest-infection of oranges in Nagpur and Amravati districts of Maha- rashtra.	Shrimati Usha Prakash Choudhari	•	}	
40.	Alleged non-writing of mo- ther-tongue in the Census operations in Saharanpur and other places.	Shri Rashid Masood.	•		
41.	Programme for improvement in the field of games and sports.	Shri Rasa Behari Behra.			
42.	Use of power alcohol as substitute for diesel oil for transport vehicles.	Shri P. Rajagopal Naidu.		2-3-81	0 10
43	To gear-up Public Distribu- tion System in Rajasthan.	Shri Virdhi Chan- der Jain.		1	
44	Repair of the fault in tele- phone line between Barti- pur and other areas of West Bengal.	Shrin Mukunda Mandal.			
45	. Refusal to implement Pale- kar Award by Sakal Papers Private Limited, Mahara- shtra.		,		
46	5. Problems of handloom in- dustry in Kerala.	Shri V.S. Vijayara- ghavan.			
4	7. Steps for improving power supply in Rajasthan.	Shri Ram Singh Yadav.			
41	 Reported decision for allowing import of pre-pare-tially oriented yarn for actual users hitting the small weavers' interests. 	Shri Niren Ghosh.		3-3-81	ıt
4	 Steps for sanctioning of new hydro-electric schemes of Kerala. 	Shri K. A. Rajan.			

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50.	Reported killing of a person by Meerut Police.	Shri Suraj Bh a n	Giani Zail Singh.		
51.	Reported terror in three Tehsils of Bharatpur district unleashed by a particular gang of dacoits.	Shri Rajesh Pilot		}	g-3-81
52.	Payment of arrears to farmers by Sugar factories of Jawra and Mahendrapur Road in Madhya Pradesh.				
53.	Shortage of postal articles in West Bengal.	Shri Satyagopal Misra	•		
54-	To set up small scale industries in hilly and backward areas of Maharashtra.	Shrimati Usha Pra- kash Choudhari.		.	
55·	Extra allotment of cement to Orissa for works to control floods.	Shri Chintamani Panigrahi			
5 6.	Drinking water problem in Patna city.	Shri Ramavatar Shastri.			
57.	Steps for implementation of Palekar Award.	Shri Ashok Gehlot			
58.	Steps to release tax mark permit (powerloom) to powerloom weavers of Bur- hanpur in Madhya Pradesh.	Shri Shiv Kumar Singh	}	5.	-3-81 o 16
5 9·	Early decision about setting- up of a regional rural bank for Sagwara Town in Rajas- than.	Shri Bheekhabhai			
60.	Alleged recovery of defence armaments in Agra.	Shri Rajesh Kumar Singh			
61.	Steps to avoid strike by Junior Doctors of Delhi.	Shri Ram Vilas Paswan			
62.	Treatment meted out to Shri Thazhai M. Karuna- nithi, M.P., in jail after his recent arrest.	Shri K. Mayathevar			
6 3 .	Reported agitation by workers of Katihar Jute Mills.	Shri Harikesh Baha- dur.	Ī		

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64.	Arrest of students underthe National Security Act.	Dr. Subramaniam Swami	}	•	
65.	To increase the amount of subsidy for bio-gas (Goba gas) plants in the rura areas.	r Shaktawat			
6 6.	Ineffectiveness of rinderpest vaccine produced at Hyderabad.				
67.	Alleged attack on the editor of 'Jan Varta'.	Shri Harikesh Baha- dur			
6 8.	To impose excise duty on tobacco instead of beedies		}	9-3-81	0 16
69.	Alleged carelessness by the head of the Surgery Department of Sarojini Naidu Hospital, Agra.	wan			
70.	Judicial enquiry into the in- cident regarding Atm Ram Sanatan Dharan College, New Delhi, lead ing to lathi-charge by the police.	a Vajpayee n -			
71.	Protection of fishermen in the coastal belt of Orissa.	Shri Rasa Behari Behra	}		
72.	Release of water from Gandhi Sagar Dam to Kota-Barrage Rajasthan by M.P. Government.	Goyal			
79-	Steps for expansion and efficient running of Durga pur Steel Plant.				
74.	Steps for movement of grain stocks from FCI depots to Tehsils in Bhind district.	Shri Madhavrao Scindia			
75•	Reported gang-raping of an Adivasi woman in a vill- age of Madhya Pradesh.	Shrimati Geeta Mukherjee			
7 6.	Installation of Ashoka Ley- land Truck Engines manufacturing industry at Alwar, Rajasthan.	Shri Ram Singh Yadav	}	10-9-81	o 15
77.	Increasing incidence of T.B. in Kanpur, U.P. despite advancement in medica research and treatment.	n Khan			

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78.	Outbreak of poliomeylitis in epidemic form in Madr city.	Dr. A. Kalanidhi	}		н.	М.
79-	To grant full ownership right and citizenship to the refi- ges from Pakistan occupie Kashmir who crossed ow- to India in 1947.	u- ed		10-3-81		
80.	Problem created by accum- mulation of water in de pressions of Rajasthan canal in Suratgarh tehsil.	- Chaudhary				
81.	Need to increase the quanti- ty of drinking water supp- lies in villages in Western region of Rajasthan.	- Jain				
82.	To set up the Aromatic complex in Kerala.	a- Shri V. S. Vijayara- ghavan				
83.	Reported demolitions by D. D.A. in West Vinod Naga in the trans-Yamuna area	r				
84.	To accord clearance to the 2nd and 3rd stages of the Vizhinjam fishery harbour project.		}	11-3-81	0	190
85.	Extension of terms of Chair- men of nationalised banks					
86.	Alleged rape of two Adivasi girls in Bhabri village o Jhabua district, Madhya Pradesh.	f Jatiya				
87.	The issuance of a licence to set up a Petro-Chemical complex at Haldia.	o Shri Satyagopal Misra				
88.	Setting of a Petro-Chemical industry based on Bomba Gas in Ratlam, Madhy Pradesh.	y Bhuria	<u> </u>			
89.	Need for relief to the Victim of bus accident in Almo and Pithoragarh districts of U.P.	ra Singh Rawat				
90.	A daily Indian Airlines' service to Gorakhpur.	- Shri Mahavir Prasad	}	12-3-81	0	20
91.	Setting-up of a Bench of Allahabad High Court a Meerut.	Shri George Fernan- t des				_

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92.	Non-implementation of Pale- kar Award by the manage- ment of a U.P. Hindi 'daily	-			
93•	Reported discussions by World Bank team about import of highpower loco- motives.	Prof. Madhu Dandavate	}	12-3-81	
94•	Difficulties of roller flour mills in West Bengal.	Shri Ananda Gopal Mukhopadhyay	}		
95.	To bring all exportable com- modities under compulsors quality control and pre- shipment inspection.	y Choudhary			
96.	Dismissal of part-time corres- pondents by news-papers in violation of Palekar Award	n Sharma			
97-	To construct a bridge over Ghaghra joining Barabunki and Bahraich districts, U.P.	_	}		
98.	To ascertain potentialities of exporting granite rocks from Palighat.	Shri V. S. Vijaya- raghavan		16-3 <u>-</u> 81	0 19:
99•	Difficulties being faced by the villagers living on the border between Bihar an Uttar Pradesh.	e			
100.	Demand for creation of 'Vishal Gomantak'.	Shri Eduardo Faleiro			
101.	Preserving the Jagannath temple of Puri and Sur temple of Konark which are on the verge of extir ction due to lack of propo- maintenance.	n Behra n 1-			
102.	Development of Ghazipur district by providing fund for heavy and small cottag industries.	is	}	17-3-81	0 12:
103.	Alleged recruitment or tribals of Orissa through unauthorised agents in other States.	f Shri Chintamani h Jena n			
104.	To improve working condi- tions of university teache	Shri Harikesh rs. Bahadur.			

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€05.	Better P & T services in Burdwan district of West Bengal.	Shri Krishna Chandra Halder			
€06.	Reported demolition of 'Samadhi' of Shri Chander Shekher Azad in Allahabad on 10 March' 81 and need to issue a postal stamp in the memory of Shri Azad.	Shri Ramavatar Shastri	}	17-3-81	
107.	Controlling soil erosion in the catchment area of river Ganga in Begusarai and Monghyr districts of Bihar.	Shrimati Krishna Sahi			
€08.	Steps to reopen Aravali Swachalit Vahan Automo - biles Limited, Alwar (Rajas- than).	Shri Ram Singh Yadav			
109.	To improve capacity utilis- ation of Ordnance Cloth- ing Factory, Shahjahanpur.	Shri Jitendra Prasada			
yb.	To abolish Devdasi system in Karnataka.	Shri B. D. Singh		`	
411 .	Reported closure of the Jawahar Lal Nehru University's centre of studies in science policy.	Shri K. A. Rajan			
112.	Setting up a Bench of Alla- habad High Court at Bareilly.	Shri Harish Kumar Gangwar			
413.	Reported disappearance of a District and Sessions Judge of Rajasthan since 16 March, 1981.	Goyal	}	19-3-81	1 0 1
114.	Steps to improve distant communication facilities in backward districts of Uttar Pradesh.	Shri Harish Chandra Singh Rawat			
215.	Need for fertilizer factory in Chittorgarh.	Prof. Nirmala Kumari Shaktawat			
216.	Better Sanitation in Laxmi Nagar and Guru Angad Nagar, trans-Yamuna colo- nies to check outbreak of Cholera and Malaria.	Shri Bheekhabhai			
117.	Nationalisation of M/s Carter Pooler & Co. Pvt. Ltd., Calcutta.	Shri Mukunda Man- dal			

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118.	Establishment of a rubber - based industry in Kanyaku- mari district.	Shri N. Dennis					
£19.	Supply of coal to Ongole in Prakasam district of Andhra Pradesh to help the tobacco curing process.	Shri P. Rajagopal Naidu					
120.	Crisis in cashew industry in Kerala.	Shri P. K. Kodiyan	}		20-3- 81	0	12
121.	Funds for drought and drinking water scarcity in Tamil Nadu.						
122.	To clear lease papers hampering allotment of al- ready-developed land to the members of housing society in Delhi.	Shri Ram Vilas Pas- wan					
123.	Election of Delhi Metropo- litan Council.	Shri Atal Behari Vaj- payee	}				
124.	Law and order situation with particular reference to alleged incidents of dacoity, looting and murder in Hissar, Haryana.	Shri Mani Ram Bagri					
125.	A new fast train between Chakradharpur and Howrah.						
126.	To abolish the contract sys- tem of employment in the Indian Rare Earths Factory at Chavara.	Shri B. K. Nair					
127.	Alleged release of prisoners from Tihar Jail, Delhi with the help of forged docu- ments.	Shri Jagdish Tytler					
128.	Steps for providing drinking water, etc., during the com- ing summer season in Madhya Pradesh.	Dr. Vasant Kumar Pandit					
129.	Research to eradicate brown- hopper infection to paddy crop in Kerala, and provi- sion of assistance to affected farmers.	Shri V. S. Vijaya- raghavan			23-3-81	0 2	22
130.	Alleged kidnapping of a Judge of Rajasthan.	Prof. Madhu Danda- vate	}		`		
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131.	Stoppage of purchasing of cotton by Cotton Corpora- ration of India in Andhra Pradesh.	Prof. N. G. Ranga		1	н. м.
132.	Reported termination of capital units scheme by Unit Trust of India.			29-3-81	
133.	Discovery of carpet of Nodu- les in Indian sea-bed.	Shri K. P. Singh Deo			
134.	Measures to provide adequate train services between Pilibhit and Shahjahanpur.	Shri Jitendra Prasada			
135.	To re-claim alkaline land.	Shri P. Rajagopal Naidu			
136.	To keep the river Ganga free from pollution.	Shri Zainul Basher			
137.	Conducting local body elections in Tamil Nadu.	Shri K. Mayathevar	Į	24-3-81	0 1 1
138.	Remunerative price for tobacco producers.	Shrimati Geeta Mukherjee			
1:35	Reported distorted delinea- tion of India's boundary in the latest Chinese maps.	Shri Bapusaheb Paru- lekar			
140.	Reported digging of a new drain by Delhi Administration for release of water from Haryana and Rajasthan and farmers' reaction thereto.	Shri Ram Vilas Pas- wan			
141.	To set up a Central Uni- versity in Bihar	Prof. K. K. Tewari]		
142.	To allow rebate on the sale of handloom clothes without any restriction.	Sathiyendran			
143.	A train connection between Sirpur-Khagaznagar and Hyderabad.	Shri G. Narsimha Reddy	}	25-3-81	0 15.
144-	Threat of closure of small scale unit in Makwana, Marwar, Pali, etc., in Rajasthan due to excise duty, levy on job works worth Rs. 1,000.	Jain			

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1.46.	ches in sol section	Burdwan-Asar on and exten area services ansol.	- Bhattacharya.		;-g-81
147.	ment of t	he Railway lan ragpur, Souti			
148.	king o	f Agricultur n the State	r- Shri Chingwan al Konyak. of	g	
149.	tries due	losure of indu to cancellation al allotment.	s- Shri Shiv Ku Singh	mar }	
150.	Implementa tional (Plan.	tion of Na Capital Regio	a- Shri Ram Sing on Yadav.	h	
151.	Doctors o	1981 by Juni of Delhi over ementation ement about	th Shri Rashid or Mascod. er of		
152.	and a bourers f	gricultural l rom Red Fort ib for redressal	tO		i-3-81 0 12
153.		coal to Enno Power Statio	re Dr. A. Kalanid n,	lhi	
154.		n of 'Kris Kendra' Ks West Bengal.			
⁷ 55·	To provide ble facili tists.	maximum pos ities to our scie	si- Shri Harikesh en- Bahadur.		
156.	reported mission Bank to	request for p of the Reser set up its or Company.	ve		n.o. 81
157.	D.D.A.	demolitions in Preet Nag area, Delhi.	by Shri Ramavat gar Shastri.	ar	7-3-81

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158.	To declare Jodhpur city as B-2 city for facilities to Central Government employees.	Shri Ashok Gehlot				
159-	Measures to provide un- interrupted services by Nationalised Banks.	Shri Nawal Kishore Sharma	}		27-3-81	0 13
160.	Recent strike by the workers of the clearing agents at Bombay Port.					
161.	More facilities for the de- velopment of National School of Drama.					
162.	Unauthorised use of mosques	Shri Ashfaq Hussain	1			
	and other places of wor- ship in Delhi.		}			
163.	Assistance to farmers sus- taining losses due to damage to their crops by hail storm.	Shri Mani Ram Bagri.				
164.	Steps for improving working of Safdarjung Hospital, Delhi.	Shri Jagdish Tytler				
165.	To set up a sugar factory in the co-operative sector in Shahjahanpur.					
166.	To release increased grants to Nagpur Flying Club.	Shri Uttam Rathod				
167	To start techno-economic survey for coaching terminal facilities at Asansol Railway Station.	Shri Basudeb Acharya.	}		30-3-81	0 15
168.	To accord permission to transport coal for brick- kiln units of Madras.					
169-	To accord 'B' class status to Jaipur City for bene- fit of Central Govern- ment employees.	Shri Satish Agarwal				
170	A statement regarding set- ting-up of Aluminium Project at Ratanagiri, Maharashtra.	Shri Bapusaheb Parulekar.				
171.	Construction of a Railway overbridge near Alwar Railway Station, Rajasthan.	Shri Ram Singh Yadav.				

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172.	Recommencement of export operations from Allepey Port in Kerala.	Shri B.K. Nair	}				
173.	Increased assistance to Rajasthan Government to meet severe drought in that State.	Shri Ashok Gehlot.					
174.	Non-availability of cooking- gas in Raniganj area.	Shri Krishna Chandra Halder.					
175.	Steps for rehabilitation of the people after their eviction under the Land Acquisition Act in Tamil Nadu.	Dr. V. Kulandaivelu.	}		31 -9- 81	0	1 ⁵
176.	Alleged removal of tradi- tionally stationed civilian families from their houses and land in the Nahan cantonment area of Himachal Pradesh.	Shri Krishan Datt Sujanpuri					
177.	Assistance for water supplies to Bangalore city.	Shri T.R. Shamanna	}				
178.	Setting-up of industries for creation of employment in Aonla Lok Sabha Consti- tuency.	Shri Jaipal Singh Kashyap.					
179-	Drinking water problem in the hilly districts of Uttar Pradesh.	Shr Harish Chandra Singh Rawat					
180.	To start construction work of a by-pass near the Railway overbridge in Kota, Rajasthan.						
181.	Implementation of child welfare programmes in Kalahandi district of Orima.	Shri Rasa Behari Behra					
182.	Consideration of demands of the Indian immigrants in Gulf Countries.	Shri K.A. Rajan	}		1-4-81	O	14
183.	A local train between Bhandara Road to Jawahar Nagar Defence Factory in Maharashtra.	Shri Keshorao Pardhi					
184.	News coverage on national issues by All-India Radio	Shri Ram Vilas Paswan) s	ri Va athe 4-81			

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185.	Solving the problem of water logging in the town of Muktsar in Faridkot district of Punjab.	Shrimati Gurbrinder Kaur Brar.				
186.	Directions to State Govern- ment of Tamil Nadu for dropping the Drinking Water Scheme' and completion of 'Veeranam Scheme' in Tamil Nadu.	Shri K. Mayathevar.				
487.	Measures to create more employment opportunities in West Bengal.	Shri Somnath Chatterjee				
188.	Reported felling of rare variety of trees in Delhi.	Dr. Vasant Kumar Pandit.	•			
189.	Additional financial assistance to State Governments for improving primary education in the country.	Shri Ramayatar Shastri	•	2-4-81	0	17
190.	Closure of Banaras Hindu University and need to reopen it at an early date	Shri Harikesh Bahadur				
191.	Action against the officials of Red Cross Society who have been charged for criminal conspiracy in the Court.	Shri George Fernandes.				
192.	Remunerative price for bidi-tobacco producers in Gujarat.	Shri Motibhai R. Chaudhari.				
193.	Supply of more Railway wagons to Orissa for transporting Sabai ropes and Sai leaves.	Shri Chintamani Jena				
194.	Steps for release of stranded vessels in the Gulf due to Iran-Iraq conflict and use of Indian vessels for bringing dates from Dubai.	Shri Daulatsinhji Jadeja				
195.	To declare Bundi district in Rajasthan as a backward area.	Shri Krishna Kumar Goyal				
t 96.	Setting-up of a Bench of Allahabad High Court at Agra, Uttar Pradesh.	Shri Digambar Singh		3-4-81	0	13
197.	Steps to provide sufficient number of Urdu teachers to the schools and arrange- ments for taking-up exa- mination in Urdu in Delhi schools.	Shri Zajnul Basher.				

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193.	Indefinite strike by Class III & IV employees of LIC and latest Supreme Court Judgement on bonus to these employees.	Shri Sunil Maitra.		3-4-81		
199.	To set up a Rural Housing Board.	Prof. Nirmala Kumari Shaktawat.)	~		
200.	To supply proper variety of coal to Andhra Pradesh Cement Company (Vijaya- wada) to avoid its impending closure.	Shrimati Vidya Chenupati.				
201.		Shri Ramnath Dubey				
202.	Measures to ensure a con- tinuous remunerative price for potato growers in Uttar Pradesh.	Kashyap		6-4-81	c	38
203.	Assistance to Tamil Nadu for tackling drought situa- tion in that State.	Shri N. Dennis				
204.	Crisis in handloom industry in Kerala.	Shri K. Kunhambu				
205.	To restore the train services on Darjeeing-Himalayan section of NF Railway.	Shri Ananda fathak				
206.	A super-fast train between Lucknow and Allahabad.	Shri B.D. Sigh				
207.	To provide facilities for the employees of National Institute of Sheep Develop- ment in Rajasthan.	Shri P· Rajaggpal Naidu				
208.	To create a separate Archaeological circle in Orissa.	Shri Chintamawi Panigrahi	1			
209.		Shri Bapusaheb Parulekar				
210.	To ensure accuracy of information on religious and linguistic minorities collected in the recent census.	Shri G.M Banatwalla		7-4-81	(,	12
211.	Reported rise in prices of vanaspati	Shri Arjun Sethi				
212.	Relief measures for the damage caused by hails- torms in Rajasthan and Uttar Pradesh.	Shri Rajesh Pilot				

213. To set up fertilizer-gasbased unit in Shahjahanpur,Uttar Pradesh. 214. Reported loss to crops due Shri Mani Ram Bagri to hailstorms, torrential rains, lightening and cyclones in various parts of the country, particularly in Haryana. 215. To widen the National Shri Mahavir Prasad Highway in the Eastern U.P. near Ghazipur, Azamgarh and upto Gorakhpur. 216. Reported circular to the Prof. Madhu Chief Ministers regarding Additional Judges in the High Court for being considered for absorption in the other High Courts. 217. Reported inadequate supply of yarn to textile industry Mandal in West Bengal. 218. Shortage of polio-vaccine in Delhi and other parts of country. 219. To accord assent by the Prawan. 210. To accord assent by the Prawan. 211. To accord assent by the Parwan. 212. To accord assent by the Parwan. 213. Allotment of a plot of land Shri Harihar Soren of the Jakhapura-Banspani Railway line from Eaitari to Banspani in Orissa. 214. Allotment of a plot of land in Delhi to certain press organisations. 215. To widen the Metagabathashi group of colleges. 216. Shri Krishan Dutt Sultanpuri voice of the Jakhapura-Banspani Railway line from Eaitari to Banspani in Orissa. 217. Financial assistance to Himachal Pradesh Govt. in view of the damage caused to crops by the recent hailstorm there. 218. Problem of employees of drug industry which is still controlled by multinationals. 219. Working of Mental Hospital, Shri Ramavatar Shastri	1	2	3	4		5	6
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6 2 3 5 original Shri Abdul Samad Installation of Jalakanteshwara idol in 9-4-81 the temple in Vellore Fort. Direction to MMTC to Shri M. Kandaswamy 226. restore supplies of alumi-nium to the utensil units in Tamil Nadu. 227. To increase the credit deposit Shri Krishna Chandra ratio of nationalised banks Halder. in West Bengal. Resumption of oil explora- Dr. Krupasindhu 228. tion work in the Mahanadi Bhoi. basin. To declare Barmer-Jaisalmer Shri Virdhi Chander 220. districts (Rajasthan) as Jain. industrially backward areas. Crisis in fishing industry in Shri Xavier Arakal. 230. Kerala. 231. An enquiry into the alleged Shri Ajit Kumar closure of drug companies Saha. in Maharashtra. Declaration of national holi- Shri Satyanarayan day on the birthday of Dr. Jatiya. B.R. Ambedkar on 14th April, 1981. Repored shortage of power Shri Rashid Masood 233. for the coming Asian Games. 0 .18 10-4-81 234. Drinking water problem in Shri Narayan western parts of Midnapore Choubey. district of West Bengal. To honour the agreement Shri Harikesh 235. between the labourers and Bahadur the management of Bhilai Steel Plant to resume the work in Dalli Rajhara ironore mines. 236. Proper utilization of the Shrimati Gurbrinder waste land near the Moga Kaur Brar. Railway Station. 237. Adverse effect on farmers Shri V.S. Vijayaragrowing cocoa, rubber, etc., ghavan. in Kerala on account of the recent import policy announcement.

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238.	Alleged disfiguring of Am-S bedkar statue at Dr. Ambed- kar Stadium.		}		Н. М.
23 9 .	To set up a fertilizer-gas based unit in Banda district of U.P.	Shri Ramnath Dubey.			
240.	Distribution of soda ash in State Union Territory of Delhi.	Shri Bhikhu Ram Jain			
241.	Need to control drug prices. S	Shri N.K. Shej- walkar.			
242.	Measures to streamline oil sand gas exploration work in district Jaisalmer of Rajasthan.	Shri Virdhi Chander Jain.	.	. 15-4-81	0—16
243.	Better utilization of energy.	Shri Harikesh Bahadur.			
244.		Shri Bapusabeh Parulekar.			
245.	Adequate supply of food- grains to Bihar for public distribution system.	ihri Ramavatar Shastri.			
246.	Construction of a bridge over Sharda River in Pilibhit district of Uttar Pradesh.		•		
247.	Financial assistance to Kerala Government to set up a factory for extracting clove oil.	Shri V.S. Vijya- raghavan			
248.	To allot more Railway wagons to clear-up the stocks, of steel, etc., of Rourkela Steel Plant.	Shri Rasa Behari Behra		16-4-81	oo8
24 9.	To take-over the Mokamah- Barahiya Tal Project in Bihar.	Shrimati Krishna Sahi			
250.	To include Indore under new Boeing and Avro air services.	Shri Satyanarayan Jatiya			

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251.	Financial assistance to West Bengal Government to provide relief to non- Assamese evacuees from Assam living in West Bengal.	Shri Sat Chakral	yasadhan borty	·. 16	5-4-8 <i>1</i>
W232	To publish an authentic Hindi version of the Consti- tution of India.	Shri Ram Paswan			
253.	Special trains for devotees to to Mata Purnagiri Fair a Tanakpur (Nainital), Utta Pradesh.	t Gangw			
254.	A halt station at Durgachak Railway level-crossing adjacent to Haldia.	Shri Matil	lal Hasda		
255.	Proper utilization of water of Koyana for drinking an irrigation purposes.	r Shri Bap d Parulel	usaheb car		
256.	To take over by the Ministr of Health the Universit College of Medical Science New Delhi.	ty	f. Madh u kar		
257.	Drinking water problem of residents of DIZ area, New Delhi.	Shri Atal Vajpaye			0-4-81 017
258.	To accord sanction for a pulp factory at Kakinad in East Godavari district.	a Shri Subh la Bose A	ash Chandra Alluri.		
259	To_install a relay Radio Station at Almora, Utts Pradesh and a Televisio Centre in Kumaun Divisio	ar Singhl on			
260	To restore train services in Jodhpur division.	Shri Asho	ok Gehlot	}	
261	To utilise animal power for additional sources of energ to uplift the rural sector.				
262	 Reported move to acquir scientific help from We Germany to explore miners from the Ocean. 	st	tta Basu		21-4-81
263	Reported token-strike of 21 Apl., 1981 by workers industrial, commercial as other sectors in Delhi.	on ShriSar in Mukhe nd			

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264.	To stop recovery of loans and stay of legal proceedings launched against the units established by unemployed agriculture graduates under various schemes in 1971.	Shri Uttamrao Pati	1		н. м.
V265.	Harmful effects of tinned baby-food.	Shrimati Pramila Dandavate			
266.	Losses suffered due to hail- storms, tornado, etc, in various parts of the country and need for relief measures therefor.	Shri Harikesh Bahadur			
267⋅	Steps to redress problems of non-teaching employees of universities.	Shrimati Geeta Mukherjee	}	21-4-81	0 2
268 .	To commemorate the memory of Babu Kuer Singh of 1857 freedom struggle.	Prof. K.K. Tewari			
26 9.	To stop harassment of the workers of DCM and Birla Mills, Delhi.	Shri Jagdish Tytler			
27 0.		Shri Ram Vilas Paswan	}		
271	 Inquiry into alleged recovery of contraband goods from a hotel in Kanpur. 	Shri Chhotey Singt Yadav			
272	Power failure in Delhi on 21 Apl., 1981.	Shri Mani Ram Bagri	Shri Vikram Mahaina		
273	. Harmful effects of indiscri- minate use of poisonous pesticides.	Shri Rata Beltari Behra.	Mahajan		
274	 To accord trade union rights to the workers working in the industrial belt of Mirzapur, U.P. 	Shri Narayan Cho	ibe	33-4-gı	0
275	 To provide coal and lignite to brick-kiln manufacturers of Orissa. 	Shri Motibhai R. Chaudhari			
276	 Financial assistance to Rajasthan to meet famine conditions. 	Shri Satish Agarwa	al .		
277.	Pollution of air and water in industrial town of Kota, Rajasthan.	Shri Krishna Kumu Goyal	ar 7	23-4-8	3 1
278	. Measures for industrialisa- tion of backward tarai areas near Nepal,	Shri Rana Vir Sim	gh		

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279.	An enquiry into the alleged death of a Jawan in Delhi Central Ordnance Depot,	Prof. P.J. Kurien.				
280,	Inadequate allotment of wagons to West Bengal.	Shri Mukunda Mandal.				
281.	To lift lock-out of the Kiri- buri Qwartijite minerals mines of Singhbhum dis- trict of Bihar.	Shri Ramavtar Shastri				
282.	To include certain commu- nities under Scheduled Tri- bes category in Goa to pro- vide them benefits available to other Backward Classes.	Shri Eduardo Falciro.				
283.	To declare Khad area of Saharanpur district of U.P. as a backward area.	Shri Rashid Mascod		23-4-81	0	17
284.	Measures for providing adequate train services and better conditions of work for the landless labourers of Bihar who go to Haryana and Punjab in search of of work.	Shri Jagpal Singh				
285.	Decision of the Board of Secondary Education Bhopal, Madhya Pradesh cancelling Delhi as Examination Centre for Intermediate Correspondence Course students.	Shri Madhavrao Scindia				
286.	Shifting of the head-quarters of Assistant Engineer (P&T) from Gorakhpur.	Shri Mahavir Prasad				
287.	Pending applications of freedom fighters for pension.	Shri Ram Nagina Misra]		
288.	To preserve forests of Wynad in Kerala.	Shri V.S. Vijayara- ghavan.				
28 9.	A Railway line between Phalodi and Koliyat to establish a link between Jaisalmer and Delhi,	Shri Virdhi Chander Jain		} 27-4-81		14
290.	An additional Rail reservation counter at Bombay for Bombay-Ahmedabad	Shri Motibhai R. Chaudhari.				

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2 91.	To continue the payment of Project Allowance to the employees of Farakka Pro- ject.	Shri Zainal Abedin			
292.	Alleged smashing of a photo of Dr. Ambedkar in Kanput by a police sub-inspector.			27-4-81	
293.	An action against operations of bogus firms involved in lucrative racket for self-employment in Delhi.	Shri Rajesh Kumar Singh		}	
19 1.	Financial assistance for the construction of a 280 KM arterial road between Haldia and Farakka in West Bengal.	Shri Satyagopal Misra			
295.	To project Harijan students of Meerut Medical Col- lege who were allegedly beaten up on 19-4-1981.	Shri Mani Ram Bagri.			
296.	Steps for urgent transporta- tion of perishable commo- dities like lemons, eggs and fish from West Goda- vari district in Andhra Pra- desh by Railways.	Naidu.			
297	to improve the services provided at Inter-State Bus Terminus, Delhi.	Shri Harikesh Bahadur		28-4-8	. 0 1
298	. Unilateral abrogation of Tarapore Pact by U.S.A.	Shri Arjun Sethi.			
299.	 An action against foreign Correspondents taking pictures of Adivasi Women of Bastar district. 				
300	Steps to reopen B&C Mills as per the agreement rea- ched between the Govern- ment and the management.				
301	To remove bottlenecks in the working of ESI Scheme in Delhi.	Shri Chintamani Jena			
302	To indicate the ancillary industries to be set up in the proposed petro-chemical complex at User near Alibag in Raigarh district of Maharashtra.	Parulckar			

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303.	Development of forest areas in Himalayan region.	Shri Harish Chandra Singh Rawat)		н. м.
304.	Enhancement of salaries of staff in Indian Embassies.	Dr. Subramaniam Swamy			
305.	Shortage of life-saving drugs with particular reference to stoppage of production in M/S Dey-Se-Ca em Limited, Calcutta.	Shri R.P. Das			
306.	Issue of Visas by Pakistan Embassy to Indian national for visiting their relations in Pakistan.	Shri Zainul Basher			
3 07.	Alleged deterioration in the onflight services provided by Air India.	Shri Uttam Rathod		20.4.91	
308.	Shortage of text-books due to shortage of paper in the country with particular re- ference to Bihar.	Shri Chandradeo Prasad Verma		29-4-81	0 20
309.	Regular employment and basic amenities to Sri Lanka repatriates settled in Valparai Hills, Tamil Nadu.	Shri C.T. Dhandapani			
310.	Restoration of cancelled train services in Kerala.	Prof. P. J. Kurien			
311.	Reported illegal felling of trees by organised gangs in the forests of Orissa.	Shri K.P. Singh Deo	j		
312.	To augment purchase quota of iron ore by M.M.T.C. in Orissa.	Shri Rasa Behari Behra.	ן		
313.	To start an Up & Down fast running train service bet- ween Lucknow and Delhi via Aligarh, Chandausi and Bareilly.	Shri Ghulam Mohd. Khan.		4-5-81	o 27
314.	Alleged death of a Manak- pura Resident of Delhi.	Shri Atal Behari Vajpayee			
315.	To solve Mahi river dispute between Rajasthan and Gujarat by Central Govt.	Shri Virdhi Chander Jain			
316.	Financial assistance for the damage caused by tornad- in Keonjhar, Orissa.	Shri Chintamani Panigrahi			

6 2 3 5 H. M. 317. Alleged cornering of animal Shri Nawal Kishore blood by Franko-India to prevent indigenous drug Sharma industries from producing vital life-saving drugs. 318. Presentation of a petition by the State Government Shri Samar Mukheremployees and teachers of the country through the All-India State Govern-4-5-81 ment Employees Federation to Lok Sabha on 2 May, 1981. 319. Communal riots in Bihar-Shri G.M. Banatsharief. walla 320. Resumption of negotiations Shri Indrajit Gupta with the workers of Bangalore-based public undertakings. 321. Reported move to shift the Shri R.P. Das Head Office of Brooke Bond India Limited from Calcutta to Bangalore. 322. Financial assistance to meet Dr. Vasant Kuamr drought situat Madhya Pradesh. situation in Pundit 323. Reported reduction in the Shri Ram Vilas amount of assistance to Paswan Hindi News agencies. 324. Exploration of oil and gas Shri in Narasapur area of Andhra Pradesh. Krishna Murthy. 5-5-81 15 325. Linking of Ratnagiri city Shri Bapusaheb with Bombay by air ser-Parulekar vices. 326. Opening of a branch of Shri Girdharilal National Insurance Cor- Vyas in Bheelwada, poration Rajasthan. 327. Judicial enquiry into alleged Shri Ramavatar atrocities by C.R.P. on Shastri students in Patna on 2 May, 1981. Restoration of Jogbani Ex- Shri Zainul Basher, press from Allahabad.

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	to distribution and the beautiful to the control of			н	. M .
329.	State of affairs in Jawahar Lal Nehru University.	Shri Mani Ram Bagri		}	
33 0.	Alleged repression of loco- running staff and steps to implement their de- mand.	Shri A. K. Balan			
331.	Amendment in the Indian Electricity (Supply) Act, 1948 to improve the electricity services.	Shri Satyanarayan Jatiya.			
332.	To extend Sangam Express train services from Salia- ranpur, instead of Meerut to Allahabad.	Shri Rashid Masood			
333.	To provide railway wagons to Paradip to clear the accumulated stock.				
334-	To save the traditional and artistic Kota Doriya Sarees by providing financial assistance to the artisans.	Prof. Nirmala Kumari Shaktawat.		6-5.81	0 22
335.	Steps to ensure remunera- tive price for wheat to far- mers of U.P.	Shri Harish Kumar Gangwar		j	١
336.	Setting up Cauvery Valley Authority and other steps to solve drought situation in Tamil Nadu.	Shri K.T. Kosalram			
3 37·	To safeguard life and pro- perty in Nagaland in view of the alleged law and order problem created by under- ground forces.	shri Chingwang Konyak.			
338.	To set up a Supreme Court Bench in Tamil Nadu.	Shri Era Mohan		}	
339•	Reported move to de-link Calcutta from Haldia Port.	Shri Chitta Basu			
340.	To locate office of the Re- gional Cement Controller at Hyderabad to stream- line the distribution of ce- ment in Andhra Pradesh.	Shri T. Damodar Reddy.		7-5-81	
341.	Restoration of cancelled train services on Western Railways.	Shri Motibhai R. Chaudhari			

ī	2	3	4	5	6
342.	Financial assistance for Po- lavaram multi-purpose Project in Andhra Pradesh	Shri Subhash Bose Alluri.	Chandra		н. м.
343-	Exploitation of workers engaged in Mitra (Shore) Industry.	Shri B.D. Sing	gh.	7-5-8	31 0 16
344.	A breakthrough in fish- culture enterprises, parti- cularly in Tamil Nadu.	Shri Cumbum Natarajan	N.		-
345	Curbing birth rate in the country.	Shri Digvijay S	inh		
346.	Death of Mr. Bobby Sands	Shri Jyotirmo	y Bosu	} /	

(IV) STATEMENTS UNDER DIRECTION 16 CORRECTING INFORMATION REGARDING STARRED QUESTION

Sl. No.	Brief subject	Name of Minister	Date	Time taken	
				H.	M
1.	Correcting the answer given on the 5th December, 1980 to Starred Question No. 278 by Shri Chitta Basu and Supplementaries thereon about date for receipt of tenders for the proposed iron ore pelletisation plant at Mangalore.	Shri Bhishma Narain Singh	20-2-81	0	01
2.	Correcting the answer given on the 6th August, 1980 to Starred Question No. 870 by Shri Amarsinh V. Rathawa regarding emergence of a new island of Andamans and giving reasons for delay in correcting the reply.	Shri Yogendra Makwana	6-5-81	0	01

21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	-			Time taken	Percentage to the total time taken
ADJOURNMENT MOTIONS BILLS				 H. M. 6 31	1. 7
(a) Government Bills . (b) Private Members' Bills				49 59 14 55	3· 9 13· 1

^{*}Joint discussion took place on 3 Statutory Resolutions [Vide Statement No. 17 S. Nos. 2, 3 and 5] and motion for consideration of the connencted Government Bills [Vide Statement No. 3 (i) S. Nos. 9 and 19] Time taken on joint discussion has been shown under Government Bills.

BUSINESS	Time taken	Percentage to the to- tal time taken	
BUDGETS	н.	M.	
(a) Railway Budget	**21 87 @2	43 20 00	5·7 22·9 0·5
CALLING ATTENTION NOTICES (Rule 197) .	3 6	11	9. 2
DISCUSSIONS			
(a) Short Duration Discussions (Rule 193)	9	5 9	2·7
(b) Half-an-Hour Discussions (Rule 55)	7	01	1.9
MATTERS UNDER RULE 377	12	04	3. 3
MOTIONS			
 (a) Motions under rules, 191 & 342 (b) Motion of No-confidence (c) Motions for modification of rules laid on the Table 	11 10 1	18 40 04	2· 9 2·8 0· 3
PRESIDENT'S ADDRESS	13	о6	3.2
QUESTIONS	49	27	13.0
RESOLUTIONS			
(a) Government Resolutions	**		
(b) Statutory Resolutions	@• -	.55	6.5
(c) Private Members' Resolutions	15	00	3. 9
STATEMENTS (Rules 372, Direction 115)	5	og	1.3
OTHER MATTERS such as Papers Laid on the Table, Questions of Privilege, Obituary References, Point of Orders etc	f 25	14	6.7
Total	380	30	100.0

^{**}Joint discussion took place on the Government Resolution [Vide Statement No. 17] and Demands for Grants, Supplementary and Exceess Demands for Grants in respect of the Budget (Railways). Time taken on Joint discussion has been shown under Railway Budget.

[@]Joint discussion took place on one Statutory Resolution [Vide Statement No. 17 S.No. 4] and General Discussion, Demands for Grants on Account and Supplementary Demands for Grants in respect of the Budget (Manipur). Time taken on joint discussion has been shown under Manipur Budget.

^{*}Joint discussion took place on 3 Statutory Resolutions [Vide Statement No. 17 S. Nos. 2 3 and 5] and motion for consideration of the connected Government Bills [Vide Statement No. 3 (i) S. No. 9 and 19] Time taken on joint disscussion has been shown under Government Bills.